

## LOK SABHA

List of Questions for ORAL ANSWERS  
Tuesday, December 10, 2024/Agrahayana 19, 1946 (Saka)

(Ministries of Agriculture and Farmers Welfare; Commerce and Industry; Cooperation; Fisheries, Animal Husbandry and Dairying; Heavy Industries; Home Affairs; Panchayati Raj; Rural Development; Social Justice and Empowerment; Steel; Textiles )

( कृषि और किसान कल्याण; वाणिज्य और उद्योग ; सहकारिता; मत्स्यपालन, पशुपालन और डेयरी; भारी उद्योग; गृह ; पंचायती राज ; ग्रामीण विकास; सामाजिक न्याय और अधिकारिता; इस्पात; वस्त्र मंत्रालय)

Total Number of Questions - 20

### Strengthening DNA Analysis and Cyber Forensic Capabilities

†\*201. Shri Dilip Saikia:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether the Government has any proposal to formulate any scheme to strengthen DNA analysis and cyber forensic capabilities in the country, if so, the details thereof; and

(b) whether the Government also proposes to set up an Institute of National Importance in the field of forensic science and if so, the details thereof?

### Pradhan Mantri Fasal Bima Yojana

†\*202. Shri Bhumare Sandipanrao Asaram:  
Shri Gyaneshwar Patil:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the number of farmers covered under Pradhan Mantri Fasal Bima Yojana (PMFBY) launched by the Government during the last five years, State and district-wise, particularly in Maharashtra including Sambhaji Nagar (Aurangabad) district;

(b) the total acreage covered under the said Yojana for both Kharif and Rabi seasons and the details thereof, State and district-wise, particularly in Maharashtra including Sambhaji Nagar district;

(c) the details of the premium paid by the Government to farmers and State Governments during the last five years, year and State-wise and particularly for Maharashtra and Dadra & Nagar Haveli, district-wise details thereof;

(d) the amount of the compensation paid to farmers along with the details thereof, year and State-wise;

(e) whether any Central assistance is provided to State Governments to support Insurance Schemes run by State Governments; and

(f) if so, the details thereof particularly for Maharashtra and Dadra and Nagar Haveli and if not, the reasons therefor?

### **Aadhaar Based Direct Benefit Transfer**

†\*203. Shri Gopal Jee Thakur:  
Shri Janardan Mishra:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the details and number of persons employed under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last five years particularly comparing 2014-24 and 2006-13 State/district-wise, particularly in Bihar including Darbhanga, Himachal Pradesh and Uttar Pradesh;

(b) the details and role of Aadhaar Based Direct Benefit Transfer (DBT) for increasing the earning/livelihood of the beneficiaries in the country, State-wise particularly in the said States including Darbhanga and Amroha Parliamentary Constituency; and

(c) whether the Government proposes to deploy Central Investigation Team to ensure successful implementation of the said schemes and if so, the details thereof?

### **Prevention of Cyber Attacks and Cyber Crimes**

\*204. Shri Eswarasamy K:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether the Union Government is considering to contain cyber attacks, hacking and many other computer based crimes with the help of other countries;

(b) if so, the details thereof along with the steps taken or proposed to be taken against cyber crime in the country; and

(c) whether the Government plans to train the police personnel in the country with the help of any security agencies and if so, the details thereof?

### **Benefits to SC/ST/OBC Farmers under PM-KISAN Scheme**

\*205. Dr. Gumma Thanuja Rani:  
Shri P V Midhun Reddy:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the total number of SC/ST/OBC farmers who have benefited from the Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) scheme since its inception;

(b) the percentage of women farmers amongst the above category;

(c) whether any special accommodations have been made for landless SC/ST/OBC agricultural labourers under this scheme; and

(d) if so, the details thereof, including measures taken to address issues of land ownership documentation for SC/ST farmers to facilitate their inclusion in the scheme or associated Government programmes?

### **Achievements under 100 days Programme**

\*206. Shri Khagen Murmu:  
Shri Tapir Gao:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the significant achievements of the Ministry under the 100 days programme of the Government;

(b) whether there has been any introduction of new variety of seeds which are climate friendly and high yielding; and

(c) the number of new farmers added under PM-KISAN scheme, State-wise including Tripura?

### **Localized Weather Forecasts in Digital Manner**

\*207. Shri Shankar Lalwani:  
Shri Vijay Kumar Dubey:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

(a) whether the Government has undertaken efforts to provide localized weather forecasting to farmers in a digital manner at Panchayat Level, if so, the details thereof, including the technologies and platforms used for dissemination;

(b) whether any assessment has been made to know the impact of localized weather forecasting in safeguarding agricultural livelihoods and enhancing rural preparedness against natural disasters, if so, the details thereof, State-wise particularly in the State of Uttar Pradesh and with specific reference to measures implemented in the Bhiwani-Mahendergarh Lok Sabha constituency;

(c) whether prior knowledge of weather conditions has contributed to boosting agricultural productivity across the country, if so, the details thereof;

(d) the steps taken by the Government to ensure equitable access to localized forecasting and weather advisory services for farmers in the Bhiwani-Mahendergarh Lok Sabha constituency and surrounding rural areas; and

(e) the steps taken by the Government to increase the rural preparedness for security of agricultural livelihood and against the natural calamities in Janjgir-Champa of Chhattisgarh?

### **Cultivable Land**

†\*208. Shri Brijendra Singh Ola:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the total net sown agricultural land in the country, State-wise;

(b) the details of area in hectares of the arable land cultivated during the last five years, year and State-wise;

(c) the details of area of the land in hectares in the country which is no longer cultivable; and

(d) the details of measures being taken by the Government to increase the area under cultivation?

### **Identification of Villages under PMGSY**

†\*209. Shri Ganesh Singh:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether the villages identified under the Pradhan Mantri Gram Sadak Yojana (PMGSY) are based on the approval of the year 2001;

(b) if so, whether other new villages will be selected on the lines of those approved in 2001;

(c) the details of the population criteria for connecting the villages with pucca roads under the PMGSY in Madhya Pradesh;

(d) the details of the various phases of PMGSY going on in Satna Parliamentary Constituency and Maihar district of Madhya Pradesh and the number of villages not connected with road; and

(e) whether the Government proposes to grant a special package to connect the said villages with roads, if so, the details thereof?

### **Cultivation Cost of Rabi Crops**

\*210. Shri Naveen Jindal:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the cultivation cost of various winter sown (Rabi) crops vis a vis MSP announced;

(b) the names of the winter crops for which arrangements are made for procurement; and

(c) the steps taken to adopt wider measures that include notional value of owned capital and rent on land, while fixing MSP for various crops?

### **Safety of Sanitation Workers**

†\*211. Shri Babu Singh Kushwaha:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) the number of beneficiaries provided assistance under the Pradhan Mantri Dakshta aur Kushalta Sampann Hitgrahi (PM-DAKSH) Scheme and Scheme for Economic Empowerment of DNTs (SEED) so far;

(b) the progress made so far to ensure safety and dignity for sanitation workers under the National Action for Mechanised Sanitation Ecosystem (Namaste);

(c) the number of districts where awareness programmes have been organised under Nasha Mukh Bharat Abhiyaan; and

(d) the total number of beneficiaries under the Schemes being run for senior citizens and Divyangjan during the year 2023-24?

### **National Mission on Edible Oil - Oilseeds**

†\*212. Smt. Bharti Pardhi:  
Shri Shirang Appa Chandu Barne:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government has approved National Mission on Edible Oil-Oilseeds (NMEO-Oilseeds) to boost domestic oilseeds production and achieve self reliance in edible oils;

(b) if so, the details of the said Mission including its objectives/goals and timeline for its implementation along with the funds released to the State of Madhya Pradesh under the Mission;

(c) the details of import of edible oil at present and the extent to which the import is likely to be reduced by 2030-31 with the approval of NMEO-Oil Seeds;

(d) the manner in which the Mission address the challenges faced by Small and Marginal Farmers (SMF) along with the specific programs or incentives in place to ensure that SMF benefit from the Mission in the State of Maharashtra;

(e) the total budget allocated to the NMEO-Oilseeds for the period 2024-25 to 2030-31, and the manner in which it is distributed among different States including Maharashtra;

(f) whether NITI Aayog has recommended several measures to make the country self reliant in edible oil production, if so, the details thereof and the action taken thereon; and

(g) the details of other steps taken/proposed to promote indigenous oilseed varieties and reduce dependency on imported hybrid seed and make the country self-reliant in oilseed production?

### **Works of District Panchayat Development Plan**

†\*213. Smt. Sandhya Ray:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

(a) the details of names of various panchayat schemes being implemented by the Government across the country, State-wise particularly Madhya Pradesh; and

(b) the details of such schemes being implemented during the last five years alongwith various works carried out under the District Panchayat Development Plan (DPDP) in Bhind district, Madhya Pradesh?

### **Soil Health Card Programme**

\*214. Shri Tharaniventhan M S:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the details of the Soil Health Card Programme/scheme;

(b) the details of funds sanctioned, allocated and utilized under this programme in Tamil Nadu during the last three years and the current year;

(c) the number of farmers enrolled under this programme in Tamil Nadu during the last three

years and the current year;

(d) the details of targets set and achievements made so far under this programme across the country along with its objectives and aims;

(e) whether the Government has made some amendments/revamped this scheme; and

(f) if so, the details thereof?

### **Unique Disability Identification Cards**

\*215. Shri Joyanta Basumatary:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) the details of the number of applications received for Unique Disability Identification (UDID) cards in the North Eastern Region (NER) and the number of cards issued;

(b) the average time taken for an application for a UDID card to be processed in the NER; and

(c) the details of average number of specialist doctors available per district to assess UDID card applicants in the NER and measures being taken to increase the same, State-wise?

### **Vacant Post of Chief Commissioner in CCPD**

†\*216. Shri Amra Ram:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) whether the post of Chief Commissioner been lying vacant in the Office of Chief Commissioner for Persons with Disabilities (CCPD);

(b) the time by which the Secretary, Department of Empowerment of Persons with Disabilities has been given the additional charge of the CCPD;

(c) the number of times and dates on which the Government has published advertisements inviting applications for the post of CCPD;

(d) whether the Government has received responses of these advertisements;

(e) if so, the number of persons who applied; and

(f) whether applications were received from the persons who are eligible and experienced as per the Rights of Persons with Disabilities (RPwD) Act and if so, the reasons for not making the recruitment on the said post?

### **Compliance Mechanism for RPwD Rules**

\*217. Shri Azad Kirti Jha:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) whether the Ministry is the nodal authority to ensure compliance with the accessibility guidelines notified under RPwD Rules, if not, the reasons therefor along with details of compliance mechanism for the above Rules;

(b) whether it is a fact that there is no provision of criminal liability under the RPwD Act, if so,

the details thereof; and

(c) the details and number of people prosecuted under RPwD Act since its inception, year-wise?

### **Allocation under DILRMP**

\*218. Shri K Sudhakaran:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the details of funds allocated and utilised under Digital India Land Records Modernisation Programme (DILRMP) since 2016;

(b) the reasons for the delay in achieving 100% digitisation of land records, despite original target of March 2024;

(c) the details of safeguards that are in place to prevent data manipulation and misuse of personal information in the digitised system;

(d) whether the Government has any plan to establish a grievance redressal mechanism to address disputes or inaccuracies in digitised land records; and

(e) if so, the details thereof?

### **Restoration of Old Pension Scheme**

†\*219. Shri Harish Chandra Meena:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether the Government has received any requests from the Ex-Central Armed Police Forces (CAPF) Welfare Association regarding the establishment of a welfare board aimed at the welfare and rehabilitation of the retired officers and the families of martyr personnel; and

(b) if so, the details thereof?

### **Welfare of Persons with Disabilities**

\*220. Shri Suresh Kumar Shetkar:

Smt. D K Aruna:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) whether some States have urged to consider a slew of demands for the welfare of Persons with Disabilities (PwDs) as out of 140 crore people in the country, 2.68 crore were classified as disabled and they accounted for 2.21% of the population;

(b) if so, the details of their demands to increase the disability allowance to 6,000 a month for 'partially disabled persons' and 15,000 a month for fully disabled person;

(c) the steps taken by the Government to give jobs to all PwDs who have applied for jobs under the Mahatma Gandhi National Rural Employment Guarantee Act and to issue Antyodaya Anna Yojana family cards to all PwDs and extending the disability allowance to all the eligible persons; State-wise particularly Andhra Pradesh and Telangana; and

(d) the details of funds sanctioned and utilised under each scheme in this regard during the last three years and the current year State-wise particularly Andhra Pradesh and Telangana?

New Delhi  
Monday, December 9, 2024/  
Agrahayana 13, 1946 (Saka)

UTPAL KUMAR SINGH  
SECRETARY-GENERAL

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## Remarks

LOK SABHA  
CORRIGENDUM

to the List of Questions for ORAL ANSWER on  
December 10, 2024/Agrahayana 19, 1946 (Saka)

Question No. Correction

219 In Heading: for "Restoration of Old Pension Scheme"  
read "Welfare Board of CAPF"

New Delhi;  
December 05, 2024  
Agrahayana 14, 1946 (Saka)

UTPAL KUMAR SINGH  
Secretary General

## LOK SABHA

List of Questions for WRITTEN ANSWERS  
Tuesday, December 10, 2024/Agrahayana 19, 1946 (Saka)

(Ministries of Agriculture and Farmers Welfare; Commerce and Industry; Cooperation; Fisheries, Animal Husbandry and Dairying; Heavy Industries; Home Affairs; Panchayati Raj; Rural Development; Social Justice and Empowerment; Steel; Textiles )

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Total Number of Questions - 230

### Posts created in all Departments in Union Territory

†2301. Shri Patel Umeshbhai Babubhai:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) the total number of posts created in all the categories of all the departments in the Union territory of Dadra and Nagar Haveli and Daman and Diu including the category-wise;

(b) whether all the posts in all the departments are filled at present and the number of posts lying vacant;

(c) whether these vacant posts are likely to be filled soon;

(d) if so, the time by which such posts are likely to be filled; and

(e) if not, the reasons therefor?

### Cases of Cyber Crimes

2302. Smt. Rookumari Choudhary:  
 Shri Kanwar Singh Tanwar:  
 Shri Lumba Ram:  
 Dr. K Sudhakar:  
 Dr. Rajesh Mishra:  
 Shri Bidyut Baran Mahato:  
 Shri Dineshbhai Makwana:  
 Shri Radheshyam Rathiya:  
 Mrs Ruchi Vira:  
 Shri Sribharat Mathukumilli:  
 Shri Abhishek Banerjee:  
 Dr. Hemant Vishnu Savara:  
 Shri Suresh Kumar Kashyap:  
 Shri Chandra Prakash Joshi:  
 Dr. Nishikant Dubey:  
 Shri Praveen Patel:  
 Shri Mukeshkumar Chandrakaant Dalal:  
 Shri Tejasvi Surya:  
 Shri Dilip Saikia:  
 Shri Vijay Kumar Dubey:  
 Shri Vishweshwar Hegde Kageri:  
 Shri Daroga Prasad Saroj:  
 Shri Sanjay Haribhau Jadhav:  
 Smt. Geniben Nagaji Thakor:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

- (a) whether it is true that there has been a huge increase in cyber crimes in the country, if so, the details thereof, State-wise/district-wise particularly in Uttar Pradesh, Chhattisgarh and Himachal Pradesh and total number of cyber crimes registered during the last three years;
- (b) whether the Government has identified the deficiencies in the said system which are responsible for its failure;
- (c) if so, the steps taken to curb cyber crimes, making existing laws more stringent creating awareness for citizens and its impact;
- (d) whether the culprits are not being caught even after linking all the details and mobile numbers with Aadhaar and lodging the crime complaints on the cyber portal, if so, the details thereof and if not, the reasons therefor;
- (e) the details of the complaints lodged on the cyber portal and its disposal investigation status during the said period;
- (f) whether the Government has implemented any awareness programmes for citizens to tackle cyber-crimes effectively;
- (g) the details of international collaborations, if any, to combat cyber-crimes and cyber threats; and
- (h) the steps taken by the Government to stop cyber crimes along with the numbers of criminals caught so far and the action taken against them?

### Adoption of EVs

2303. Shri Baijayant Panda:

Will the Minister of HEAVY INDUSTRIES

भारी उद्योग मंत्री

be pleased to state:

(a) the rate of adoption of Electric Vehicles (EVs) in the country, particularly under the categories of two-wheelers and four-wheelers;

(b) the details of EV adoption rate in Odisha, including the number of EVs registered till date;

(c) the number of Auto Research & Development (R&D) clusters currently operational in the country; and

(d) whether the Government has any plans to set up Auto R&D clusters in the State of Odisha, and if so, the details thereof?

### **Lithium Batteries in Electric Mobility**

2304. Shri Dushyant Singh:

Will the Minister of HEAVY INDUSTRIES

भारी उद्योग मंत्री

be pleased to state:

(a) whether the Government has taken steps to increase Lithium availability for promoting Electric Vehicles (EVs) in the country, if so, the details thereof and if not, the reasons therefor;

(b) the key objectives of the Production Linked Incentive (PLI) Scheme for Advanced Chemistry Cells (ACC) in the country and how does it aim to reduce the country's dependency on imported ACCs for electric vehicles;

(c) the details of the specific provisions and financial outlay of the scheme and the production targets and the timeline for achieving these targets;

(d) the details and the role of the FAME India Scheme (Phase-II) in promoting electric vehicle adoption and the manner in which it provide incentives for electric vehicle buyers; and

(e) whether the PLI Scheme for the Automotive Sector complement the goals of the electric vehicle market and the impact expected on the domestic EV production ecosystem?

### **Awareness Campaign on Cyber Crimes**

2305. Shri Manoj Tiwari:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) the measures being taken by the Government to prevent cyber crimes in the country, including initiatives to strengthen cybersecurity infrastructure and law enforcement capabilities;

(b) whether the Government has launched any public awareness campaigns to educate citizens about cyber crime prevention and safe internet practices and if so, the details thereof; and

(c) the steps being taken to improve coordination between different Government departments, State police and international agencies to tackle cross-border cyber crimes effectively?

### **Status of PMGSY-III**

2306. Dr. Shashi Tharoor:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the current status of implementation of Pradhan Mantri Gram Sadak Yojana (PMGSY-III) along with overall percentage of roads under the Yojna awaiting completion, State-wise;

(b) whether the Government has taken any measures to ensure the realisation of the deadline of March 2025; and

(c) if so, the details thereof and if not, the reasons therefor?

### **Significance of Green Revolution**

2307. Shri Y S Avinash Reddy:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the significance of the Green Revolution India has rich experience in this area, having engineered a Green Revolution in the 1960s, but it is not being tapped and if so, the details thereof/reasons therefor;

(b) whether the Government orchestrated a supply-side response by providing farmers with high-yielding seeds, cheap credit and assured prices through procurement and if so, the details thereof and steps being taken/results yielded during the last 5 years; and

(c) the steps being taken among them the rampant use of chemical fertilizer, fuelled by subsidy, which degraded the soil and if so, the details thereof and steps being taken in this regard?

### **Other Backward Class**

2308. Shri Ananta Nayak:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) whether the Government proposes to increase the Other Backward Class (OBC) creamy layer ceiling and if so, the details thereof;

(b) whether the Union Government has held any consultation with OBC organizations and various stakeholders;

(c) if so, the details thereof and the outcome thereto;

(d) the last time when creamy layer ceiling for the OBC was reviewed and revised by the Union Government;

(e) whether the Government has constituted any committee in this regard and if so, the details thereof; and

(f) the time by which said committee is likely to submit its report to the Union Government?

### **Organic Fertilizer from Household Wastage**

†2309. Shri Arun Govil:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether thousands of tonnes of organic fertilizer can be produced from the peels of fruits and vegetables getting wasted in the houses every day; and

(b) whether the Government is formulating any scheme in this regard so as to provide employment avenues to the people and benefit the farmers by introducing start-up in agriculture sector?

### **Organizing Krishi Melas**

2310. Shri Eatala Rajender:

Smt. D K Aruna:

Shri Suresh Kumar Shetkar:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government has organised Krishi Melas for the benefit of farmers in the country particularly in the States of Telangana, Andhra Pradesh, Maharashtra, Assam and Union Territory of Jammu & Kashmir; and

(b) if so, the details thereof during the last ten years and the benefits derived by farmers from such Melas along with funds sanctioned/spent therefor?

### **Livestock Census 2014**

2311. Shri Sudama Prasad:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) the details of the livestock census 2024 aims to capture data on transhumant livestock and pastoralist communities;

(b) the details of the Government plan to ensure that the pastoral census comprehensively covers diverse pastoral communities across various states, particularly in remote and ecologically sensitive regions;

(c) the details of measures has been taken by the Government to integrate pastoralists into the policy framework, and how will the data from this census address specific challenges such as access to grazing lands, veterinary services and market access for animal products;

(d) whether the expected benefits of this census for livestock management and disease prevention within the transhumant livestock populations, especially as these animals migrate across diverse climatic zones and if so, the details thereof?

### **Usage of Organic and bio-fertilizer**

2312. Shri Kota Srinivasa Poojary:

Smt. Vijaylakshmi Devi:

Shri Chandra Prakash Choudhary:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) the details of the Government policy to promote use of organic and bio-fertilizers in the country;
- (b) the production/consumption/utilization of Organic Fertilizers in the country during the last three years, State-wise; and
- (c) the details of the impact of the use of organic and bio-fertilizers on yield and productivity?

### **Problem of Drug Abuse**

†2313. Shri Bhausahab Rajaram Wakchaure:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

- (a) the extent to which the problem of drug abuse exist in the country;
- (b) the steps taken by the Government to address the problem;
- (c) number of de-addiction centres opened by the Government in the country, State-wise, especially in backward and rural areas; and
- (d) the funds allocated to such centres during the last three years, State-wise and year-wise?

### **GI Applications Data**

2314. Shri Rahul Kaswan:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

- (a) the details and geographical indication of the current Geographical Indication (GI) Application and Registration data and the acceptance ratio for the State of Rajasthan during the current year 2024;
- (b) the specific measures taken by the Union Government to expand the scope of GI tags to most of the heritage products of Rajasthan has total of twenty one GI tags which is much lower than fifty nine GI tags from Tamil Nadu and seventy seven GI tags from Uttar Pradesh as on July 26, 2024;
- (c) the details of the specific measures taken by the Government to ensure adequate awareness and expertise within the general public to increase the number of GI applications from the States, State-wise;
- (d) the details of specific measures taken by the Union Government to identify the reasons for the limited GI Tag Acceptance Ratio in country and as a consequence in Rajasthan; and
- (e) if so, the details thereof?

### Paramparagat Krishi Vikas Yojana

2315. Smt. Supriya Sule:  
 Shri Amar Sharadrao Kale:  
 Dr. Amol Ramsing Kolhe:  
 Shri Sanjay Dina Patil:  
 Shri Nilesh Dnyandev Lanke:  
 Shri Mohite Patil Dhairyasheel Rajsinh:  
 Shri Bhaskar Murlidhar Bhagare:  
 Shri Bajrang Manohar Sonwane:  
 Prof. Varsha Eknath Gaikwad:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the steps taken by the Government to promote natural farming in the country under Paramparagat Krishi Vikas Yojana (PKVY);

(b) whether any training sessions, workshops and conferences have been organized to promote and implement the said yojana;

(c) if so, the details of training sessions/workshops/conferences held in the State of Maharashtra during the last three years and the percentage of small and marginal farmers benefited by the said yojana in the country including Maharashtra;

(d) the details of total area under natural farming in the State of Maharashtra;

(e) the details of the PKVY being run by the Government to ensure promotion of commercial organic production through certified organic farming along with the measures being taken thereunder and the progress made in this respect, State/UT-wise; and

(f) the other steps taken for the development of natural farming in the country and the incentives given to farmers engaged in natural farming?

### Village Volunteer Programme

2316. Dr. Byreddy Shabari:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the details of funds allocated and utilized for the Village Volunteer Programme (VVP) under MGNREGS and PMGAY in Andhra Pradesh;

(b) the details of sources of funding involved in the implementation of the said programme including Central Government schemes, State allocations and external aid from agencies such as the World Bank;

(c) whether financial audits have been conducted during the last five years by the Comptroller and Auditor General (CAG), the State Audit Department and Internal Finance Audits, if so, the details thereof;

(d) whether any discrepancies/irregularities have been identified in volunteer selection and non-compliance with guidelines, if so, the details thereof; and

(e) the details of actions taken to address the discrepancies, including fund recovery, strengthened monitoring and training for officials?

### Issues of Gujarat Farmers

2317. Shri Jaswantsinh Sumanbhai Bhabhor:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government has formulated any scheme to set up an agricultural university in Dahod Parliamentary Constituency of Gujarat and if so, the details thereof;

(b) whether any scheme is being implemented by the Government to provide a fair price to farmers for their crops in Gujarat, if so, the details thereof and if not, the reasons therefor; and

(c) whether any scheme is being run by the Government for the farmers of drought affected districts of Gujarat, if so, the details thereof?

### Fair and Timely Payments to Farmers

2318. Smt. Pratima Mondal:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government acknowledges the persistent failure to ensure Minimum Support Price (MSP) for crops like rice, soyabean, and cotton in Maharashtra, and the steps being taken to address this issue effectively;

(b) whether the Government has implemented any farm loan waiver schemes during the last eleven years, while reportedly waiving off significant loans for large industrialists, and the manner in which this aligns with the goal of farmer welfare, if so, the details thereof and if not, the reasons therefor;

(c) the details of measures being planned to ensure fair and timely payment to farmers, especially for crops that have witnessed price volatility and underpayment; and

(d) whether the Ministry has any plans to create a robust price assurance mechanism to safeguard farmers' incomes and prevent distress sales of crops like soyabean and cotton?

### Yuva Sahakar Scheme

†2319. Dr. Rajeev Bharadwaj:  
Shri Y S Avinash Reddy:

Will the Minister of COOPERATION

सहकारिता मंत्री

be pleased to state:

(a) whether National Cooperative Development Corporation is giving opportunities to Indian Cooperative Entrepreneurs under Yuva Sahakar Scheme for attracting cooperative business in States of Himachal Pradesh and Andhra Pradesh;

(b) if so, the details thereof and the details of the schemes implemented in the above said States;

(c) the quantum of funds sanctioned and disbursed so far in the current year;

(d) the number of beneficiaries benefited from this scheme till date particularly in Kangra-Chamba region; and

(e) the steps taken by the Government for development of cooperatives in the country?

### **Digital Agriculture Mission**

2320. Shri Lumba Ram:  
Shri Muhammed Hamdullah Sayeed:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government has implemented the Digital Agriculture Mission (DAM) and its associated programs in the country;

(b) the current status of implementation of the Digital Agriculture Mission across the country and the number of farmers currently benefiting from it, State-wise;

(c) the steps taken to ensure data collection, analysis and safeguard farmers' data privacy under this mission;

(d) whether there are provisions to provide training to farmers in using technologies like AI, drones, and sensors;

(e) if so, the number of such training programs conducted so far; and

(f) the measures taken to address the challenges of connectivity and digital literacy in rural areas to ensure inclusivity under this Mission?

### **Benefits of Startup India Initiative**

2321. Shri Manish Jaiswal:  
Smt. Bijuli Kalita Medhi:  
Shri Mitesh Patel Bakabhai:  
Shri Anup Sanjay Dhotre:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) the measures taken by the Government towards ensuring that the benefits of the Startup India initiative, such as the Credit Guarantee Scheme for Startups and the Startup India Seed Fund Scheme, are effectively reaching startups in tier II and tier III cities;

(b) whether the strategies adopted by the Government to further enhance job creation, particularly in sectors beyond technology and ensure sustainable growth within these startups and if so, the details thereof;

(c) the exemptions for new Startups in income tax and GSTIN; and

(d) if so, the details thereof?

### **SHRESTA Scheme**

2322. Shri B K Parthasarathi:  
Shri Daggumalla Prasada Rao:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) the details of total number of SC students selected under the Scheme for Residential Education for Students in High Schools in Targeted Areas (SHRESTA) during the last three years, especially in the State of Andhra Pradesh;

(b) the details of the total budgetary allocation and funds released under the said scheme in the State of Andhra Pradesh, district-wise from 2021-2024;

(c) the details of the total number of Residential schools under the scheme till date, including Mode 1 and Mode 2; and

(d) whether the Government is considering extending the number of seats offered under the scheme, if so, the details thereof?

### **Establishment of CFCs**

2323. Shri Gaddigoudar Parvatagouda Chandanagouda:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) the details of funds allocated to States for establishment of Common Facility Centres (CFCs) for textile sector during the last three years, Year/State/UT-wise;

(b) the details of funds allocated and disbursed for the State of Karnataka for machineries and equipments for CFCs; and

(c) the amount of funds utilized/dispursed fund till now and the extent to which this scheme would promote the handloom and powerloom sectors in the country?

### **Registered and Unregistered Security Agencies**

2324. Shri Ajay Kumar Mandal:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) the details and number of registered and unregistered security agencies working in the country, State/UT-wise;

(b) whether Private Security Agencies have been given a broader mandate by the Government by framing the Private Security Agencies Model Rules, 2020 and if so, the details thereof;

(c) the benefit of the Private Security Agencies will get out of this rule;

(d) whether the Government has any mechanism to regulate the functioning of private security agencies in the country including their recruitment and training; and

(e) if so, the details thereof?

### **Investment in Agricultural Infrastructure**

†2325. Shri Ashok Kumar Rawat:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) whether a huge amount is being invested on agricultural infrastructure, if so, the details thereof;
- (b) whether the Government proposes to increase the income of the farmers therefrom;
- (c) whether the Government is taking any steps to increase the income of small and medium farmers of Misrikh district in Uttar Pradesh; and
- (d) if so, the details thereof?

### **BSSSL in Odisha**

2326. Smt. Sangeeta Kumari Singh Deo:

Will the Minister of COOPERATION

सहकारिता मंत्री

be pleased to state:

- (a) the aim and objective of the Government behind establishing the Bharatiya Beej Sahakari Samiti Limited (BSSSL) with reference to its impact on Odisha;
- (b) the details as to how BSSSL will contribute to strengthening the rural economy and promoting self-reliance in seed production in Odisha; and
- (c) the plans for utilizing BSSSL's profits to benefit farmers and agricultural development in Odisha?

### **Role of PACS**

2327. Shri Raju Bista:

Will the Minister of COOPERATION

सहकारिता मंत्री

be pleased to state:

- (a) whether any steps have been taken by the Ministry for the role of Primary Agricultural Credit Societies (PACS) for rural water supply related works, particularly in Kalimpong, North Dinajpur and Darjeeling district;
- (b) whether the State has any role for successful implementation of this initiative, if so, the details of the projects undertaken by respective States;
- (c) the details about budget allocation for PACS, and expenditure details thereof; and
- (d) the manner in which the rural households and people are getting benefitted from this scheme in the last 3 years and how this initiative is cooperating with Jal Jeevan Mission?

### **Per Drop More Crop Scheme**

2328. Shri Kesineni Sivanath:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) whether any target was set under the Micro Irrigation namely Drip and Sprinkler Irrigation System under the Per Drop More Crop (PDMC) scheme;
- (b) if so, the details thereof, State-wise;
- (c) whether the Government has any data regarding the study conducted by Centre for Management in Agriculture, Indian Institute of Management Ahmedabad on Micro Irrigation

coverage for improving water use efficiency;

(d) if so, the details thereof including the major recommendations and findings of the study and if not, the reasons therefor;

(e) the details regarding the proposed target to cover under the PDMC in the State of Andhra Pradesh and progress achieved under the same till date; and

(f) the details regarding the training imparted to the farmer by Indian Council of Agricultural Research (ICAR) through Krishi Vigyan Kendras (KVKs) for promotion of Micro Irrigation for various crops?

### **Milk Production in Maharashtra**

2329. Shri Amar Sharadrao Kale:  
Dr. Amol Ramsing Kolhe:  
Smt. Supriya Sule:  
Shri Sanjay Dina Patil:  
Shri Nilesh Dnyandev Lanke:  
Shri Bhaskar Murlidhar Bhagare:  
Prof. Varsha Eknath Gaikwad:  
Shri Mohite Patil Dhairyasheel Rajsinh:  
Shri Bajrang Manohar Sonwane:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) the details of the total milk production and total milk processing capacity in the country;

(b) whether the Government provides financial assistance for milk business to increase the income of rural farmers in the country;

(c) if so, the details thereof including the number of the farmers given incentives in the country particularly in Maharashtra State and district-wise;

(d) the number of dairy cooperative societies currently functioning in the State of Maharashtra and details of the milk produced in Maharashtra during each of the last three years, district-wise;

(e) whether the Government has made any special effort to increase livestock milk production in Maharashtra and if so, the details thereof;

(f) whether the Government proposes to set up/open new dairy science/dairy technology colleges in the country particularly in Maharashtra and if so, the details thereof; and

(g) the steps taken by the Government to increase the export of milk and milk products for the benefit of the dairy farmers?

### **New Industries in Rural Areas**

2330. Dr. Kirsan Namdeo:  
Shri Arun Kumar Sagar:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether the Government proposes to start and operate new industries in the rural and backward areas in the country particularly in Maharashtra and Shahjahanpur district of Uttar Pradesh, if so, the details thereof and if not, reasons therefor;

(b) whether the Union Government is extending assistance for establishment of new industries

in Maharashtra; and

(c) if so, the details of assistance provided by the Union Government during the last three years and the current year and if not, the reasons therefor, company-wise?

### **Development of Steel Clusters**

2331. Shri Lavu Sri Krishna Devarayalu:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

(a) the details of the progress made so far on the Draft Framework Policy on Development of Steel Clusters in the country;

(b) whether there were any number of clusters established, funds allocated, and utilized since Financial Year 2020-21;

(c) if so, the details thereof, if not the reasons therefor;

(d) whether the State of Andhra Pradesh has been considered for the setting up of a steel cluster; and

(e) if so, the details thereof, if not, the reasons therefor?

### **Beneficiaries under PMAY-G**

2332. Shri Vishnu Datt Sharma:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether the Government is implementing Pradhan Mantri Awaas Yojana–Gramin in Madhya Pradesh;

(b) if so, whether the Government has provided financial assistance and subsidy on interest rates on home loans to beneficiaries in the districts of Panna, Katni and Khajuraho of Chhatarpur district, if so, the details thereof; and .

(c) if not, the reasons therefor?

### **Upgradation of Technology in Sericulture Sector**

2333. Shri Dulu Mahato:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) whether the State of Jharkhand experienced significant growth in the Sericulture sector, and what key Government initiatives have contributed to this growth;

(b) the steps taken by the Government to modernize and upgrade technology in the Sericulture sector, and how have these efforts impacted local farmers and artisans;

(c) the details of steps taken to provide necessary infrastructure and common facilities to support the growth and sustainability of the Sericulture sector in Jharkhand;

(d) the details of initiatives introduced to strengthen backward and forward linkages in the Sericulture industry, including improvements in product design and marketing support;

(e) whether the Government enhancing the global competitiveness of Jharkhand's Sericulture products; and

(f) the measures taken to ensure better remuneration for local artisans and silk producers?

### **Glacial Lake Outburst Floods (GLOFs) Mitigation Project**

2334. Shri Saumitra Khan:  
Shri Janardan Mishra:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) the salient features and objectives of the Glacial Lake Outburst Floods (GLOFs) Mitigation Project; and

(b) the funds allocated for the implementation of the said project?

### **Crimes Against SCs and STs**

2335. Shri Maddila Gurumoorthy:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) the number of cases of crimes reported against Scheduled Castes (SCs) and Scheduled Tribes (STs) in the country during the last three years;

(b) the specific actions taken by the Government to prevent crimes and atrocities against SCs and STs;

(c) whether the Government has initiated any awareness campaigns to reduce such violence and crimes and if so, the details thereof; and

(d) the assistance provided by the Government to victims of such crimes, including compensation and rehabilitation measures?

### **PM- YASASVI Scheme**

2336. Dr. Jayanta Kumar Roy:  
Shri Vijay Kumar Dubey:  
Shri Praveen Patel:  
Smt. Aparajita Sarangi:  
Shri Saumitra Khan:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) the details of PM Young Achievers Scholarship Award Scheme for Vibrant India (PM-YASASVI) particularly in Uttar Pradesh & West Bengal; and

(b) whether the scheme is able to support the educational needs of socially and economically backward students?

### RSETI Scheme

2337. Thiru Arun Nehru:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether the Rural Self Employment Training Institute (RSETI) run by banks, have no knowledge to train Below Poverty Line (BPL) youth, if so, the reasons therefor;

(b) the details of corrective measures taken to update the training requirements according to the Industry in the respective local areas; and

(c) the details of funds provided to BPS youth under the scheme, State-wise?

### Funds Disbursed under PM-RKVY AND KY

2338. Shri Rajesh Verma:

Smt. Shambhavi:

Shri Naresh Ganpat Mhaske:

Dr. Shrikant Eknath Shinde:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the total amount disbursed to farmers under the PM Rashtriya Krishi Vikas Yojana (PM-RKVY) and Krishonnati Yojana (KY) schemes and the number of beneficiaries till date;

(b) whether the Government has taken steps to ensure the timely and transparent transfer of funds through (DBT) for PM-RKVY and KY schemes and the challenges encountered in their implementation;

(c) the measures taken to address grievances or complaints raised by farmers regarding delays or issues with payments under the PM-RKVY and KY schemes;

(d) whether the Government has taken steps to ensure timely and transparent transfer of funds to farmers through Direct Benefit Transfer (DBT) for schemes such as the PM-KISAN Samman Nidhi and the challenges faced in implementing these mechanisms; and

(e) the measures taken by the Government to address grievances or complaints raised by farmers concerning delays or issues with payments under the PM-KISAN Samman Nidhi?

### Free Trade Agreement

2339. Smt. Anita Subhadarshini:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether India has signed Free Trade Agreement (FTA) with United Arab Emirates (UAE) to boost trade between two countries;

(b) if so, the details of the products identified by both the countries under FTA;

(c) whether any target has set by both the countries in this regard; and

(d) if so, the details thereof?

### **Fishermen and Aquaculture Farmer**

2340. Shri Malaiyarasan D:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) the details of the Pradhan Mantri Matsya Kisan Samridhi Yojana (PMMKSY) and the specific benefits it provides to fishermen and aquaculture farmers in the country;

(b) the details of funds allocated and disbursed under PMMKSY within Tamil Nadu for the past three years;

(c) the steps being taken to ensure that fishermen and aquaculture farmers, particularly in remote areas, have easy access to the financial assistance and technical support provided under PMMKSY;

(d) the measures being implemented to increase fish production, enhance sustainable fishing practices, and improve market access for the products of small and medium fishermen under this scheme; and

(e) whether the Government plans to introduce any reforms or expansion of the PMMKSY, if so, the details thereof?

### **Punjab New Capital (Periphery) Control Act, 1952**

2341. Shri Manish Tewari:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether the Union Government plans to amend laws like the Punjab New Capital (Periphery) Control Act, 1952, to make it more relevant to current urban realities;

(b) the extent to which does the Government justify applying Lal Dora regulations to 22 villages now under the Municipal Corporation of Chandigarh, given Lal Dora rural is a rural revenue concept to distinguish between populated areas and agricultural land in a village;

(c) the steps are being taken to ensure uniform infrastructure development across Chandigarh, irrespective of Lal Dora demarcations;

(d) the manner in which the continuation of the Lal Dora concept aligns with Chandigarh's urban planning and objectives of the Master Plan 2031; and

(e) the measures are being taken to provide water and sanitation facilities to residents in areas outside the Lal Dora, particularly in light of the recent disconnection of water connections?

### **Autism Spectrum Disorder**

2342. Shri Shafi Parambil:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) the total number of care homes/rehabilitation centers for the training of children with Autism Spectrum Disorder, State-wise;

(b) whether the Government has any funds to support such care homes and rehabilitation

centers operated by NGOs or trusts;

(c) if so, the detailed procedure for applying for central funds to make care homes more effective;

(d) if not, whether the Government is aware of the hardships suffered by the parents of children with Autism Spectrum Disorder; and

(e) whether the Government is planning to initiate a new policy on children suffering from Autism Spectrum Disorder?

### **Fish Production and Expo Competitiveness**

2343. Shri Muhammed Hamdullah Sayeed:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) whether the Government has effectively implemented the Pradhan Mantri Matsya Sampa Yojana (PMMSY) across all States and Union Territories to enhance fish production and expo competitiveness, if so, the details thereof; and

(b) the details of key focus areas under PMMSY, particularly with regard to infrastructure development, technology infusion and value chain modernisation in the fisheries sector?

### **Dumping Activity and Threat to Domestic Industries**

2344. Shri Asaduddin Owaisi:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether the Government has taken cognizance of heightened dumping activities by foreign industries, particularly by certain Chinese industries;

(b) if so, the details thereof, including the specific products or sectors that have witnessed increased dumping activities;

(c) whether any investigations have been initiated by the Directorate General of Trade Remedies (DGTR) in this regard and if so, the details thereof;

(d) the measures being taken by the Government to protect domestic manufacturing from oversupply by foreign industries;

(e) the details of steps being taken by the Government to enhance the competitiveness of domestic manufacturers facing pressure due to cheap imports; and

(f) if so, the details thereof?

### **Pension under IGNOAPS**

2345. Shri Anto Antony:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the details of total number of beneficiaries receiving pensions under Indira Gandhi National Old Age Pension Scheme (IGNOAPS), State-wise;

- (b) the details of beneficiaries in the age group of 60-79 and over the age group of 80;
- (c) the details of number of beneficiaries increased during the last five years and if so, the details thereof; and
- (d) the details of complaints were registered regarding delayed or missed IGNOAPS payments in the past year?

### **Delay in Wages under MGNREGS**

2346. Shri Matheswaran V S:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

- (a) whether the employment under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) has been provided in Thanjavur District before 01.04.2024 and if so, the details thereof and if not, the reasons therefor;
- (b) whether the labourers have not received wages under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last four months in Tamil Nadu despite the festival season, if so, the details thereof, State-wise; and
- (c) whether funds have been withheld in respect of certain States and if so, the reasons therefor, State-wise?

### **Schemes to provide Skills to Farmers**

2347. Shri Magunta Sreenivasulu Reddy:  
Shri Putta Mahesh Kumar:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) whether the Government has introduced any schemes to provide farmers of the country with latest skilling requirements during the last five years;
- (b) if so, the details regarding the list of schemes introduced to provide farmers with latest skilling and the present status of implementation across the country, State-wise and district-wise particularly in Andhra Pradesh and especially in Prakasam and Eluru Districts;
- (c) the details regarding the total number of beneficiaries, especially youth and women who were provided skill development courses/technology upgrades during the last five years across the country, State-wise and district-wise particularly in Andhra Pradesh and especially in Prakasam and Eluru Districts;
- (d) details regarding the total amount of funding allocated and utilised for the purpose of above specified schemes during the last five years across the country, State-wise and district-wise particularly in Andhra Pradesh and especially in Prakasam and Eluru Districts; and
- (e) whether the Government has carried out any promotional activities for raising awareness regarding the above schemes, if so, the details thereof?

### Schemes for Senior Citizens

2348. Dr. K Sudhakar:  
Shri Jugal Kishore:  
Shri Chintamani Maharaj:  
Ms. Bansuri Swaraj:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

- (a) the steps taken by the Ministry for economic and social empowerment of senior citizens;
- (b) the role of health camps, pension schemes, skill development programmes for elderly workers in enhancing their dignity and the status of health camps, pension schemes and other programs held for elderly;
- (c) the steps taken for the welfare of differently abled people across the country; and
- (d) the role of health camps, pension schemes and skill development programmes in enhancing the dignity of elderly workers?

### Integrating AI to improve Agriculture

2349. Shri Basavaraj Bommai:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) whether the Government is planning to integrate Artificial Intelligence (AI) into irrigation practices to optimize water usage, improve crop productivity and reduce water wastage in agriculture;
- (b) if so, the details of specific AI-driven initiatives or schemes being considered or implemented in irrigation systems across the country;
- (c) whether the Government has initiated any pilot projects or collaborations with States or research institutions to test AI-based irrigation models; and
- (d) if so, the details thereof and if not, the reasons therefor?

### Demand for Work under MGNREGS

2350. Shri Charanjit Singh Channi:  
Shri Benny Behanan:  
Adv Dean Kuriakose:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

- (a) whether the Government has any data on demand for work under MGNREGS since 2019, disaggregated by States, if so, the details thereof;
- (b) whether any assessments have been conducted to identify the reasons behind variations in MGNREGS demand, particularly the decline mentioned in recent reports, if so, the details thereof;
- (c) whether the Government has undertaken any studies to evaluate the sufficiency of current MGNREGS wage rates in sustaining rural livelihoods and preventing distress migration, if so, the

details thereof; and

(d) whether the Government has reviewed data on employment generated under MGNREGS with respect to the rural wage trends during the last five years, if so, the details thereof?

### **Enhanced Financial Assistance for the Local Bodies**

2351. Thiru D M Kathir Anand:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

(a) whether the Government has plans to provide enhanced financial assistance for the Local bodies both urban and rural corresponding to the income generation and contribution to exchequer, if so, the details thereof;

(b) whether the Government is providing any compensation for the Urban Local Bodies (ULBs) and Rural Local Bodies (RLBs) due to the implementation of GST and if so, the details thereof; and

(c) the steps taken by the Government to provide adequate funds for the development and welfare of best performing ULBs and RLBs in the country, especially in Tamil Nadu?

### **Liabilities under MGNREGS**

2352. Shri Radhakrishna:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the details of total pending liabilities for wage and material component under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) due to various States including Telangana, Karnataka and Jharkhand, State-wise; and

(b) the details of measures taken by the Government for timely disbursement of such pending liabilities to the States?

### **National Mobile Monitoring Software for MGNREGS**

2353. Shri Pradyut Bordoloi:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether a specific Grievance Redressal Mechanism has been set up for workers under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) to register complaints through the National Mobile Monitoring Software (NMMS), if so, the details thereof;

(b) the details of languages the NMMS application is available in and whether there are plans to expand the same to include more languages;

(c) whether the Government has taken any steps to ensure that all MGNREGS workers have access to mobile phones which can support the NMMS application, if so, the details thereof; and

(d) whether the Government has conducted an on-ground review of the working of the NMMS application, if so, the details thereof?

### Implementation of PMMSY in Karnataka

2354. Shri B Y Raghavendra:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) whether the Government has recently carried out any study for implementation of the Pradhan Mantri Matsya Sampada Yojana (PMMSY) in Karnataka and if so, the details thereof;

(b) the total funds allocated and utilized during the last three years and the current year in Karnataka, district-wise;

(c) the details of latest status of the approved activities/projects components-wise under the scheme during the said period in Karnataka, district-wise; and

(d) the details of total number of beneficiaries during the said period in Karnataka, district-wise?

### Reduction in LWE Violence

†2355. Shri Pradeep Kumar Singh:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether there has been any reduction in Left Wing Extremism (LWE) violence;

(b) if so, the details thereof; and

(c) the efforts made by the Government to reduce LWE violence during the last five years?

### Challenges faced by Textile MSMEs

2356. Thiru Dayanidhi Maran:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) the details of progress and funds allocated to address the financial and technical challenges faced by textile MSMEs in Tamil Nadu;

(b) the specific initiatives are being implemented in Tamil Nadu to address the challenges of industry fragmentation and encourage collaboration or cluster-based development for MSMEs;

(c) whether under the PM-MITRA Parks scheme, the number of projects have been sanctioned for Tamil Nadu and the total funding allocated for these projects;

(d) the steps taken by the Government to develop State-of-the-art infrastructure, including certification centres, logistics hubs and e-commerce support platforms in Tamil Nadu;

(e) whether there are any State-specific programmes being introduced to reduce the tariff disadvantage for Tamil Nadu's exporters in key global markets like the EU; and

(f) the efforts are being made to boost synthetic textile production and innovation in Tamil Nadu?

### Steps towards Decarbonisation

†2357. Shri Harendra Singh Malik:  
Shri K C Venugopal:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

(a) whether the Government has taken any steps towards de-carbonisation and improving resource efficiency in the steel sector; and

(b) if so, the details thereof?

### Scheduled Castes Population in Rajasthan

†2358. Shri Murari Lal Meena:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) the details of the villages in Rajasthan where the Scheduled Castes population is more than 50%, district-wise;

(b) the details of the schemes for SCs being run by the Central Government in the said villages, the details thereof;

(c) the number of Scheduled Castes beneficiaries provided assistance so far in the said villages of Rajasthan under the said schemes; and

(d) whether the Government is considering to take any new initiative or formulate any scheme to make the said schemes more effective and to benefit more and more people of Scheduled Caste?

### Rural Development Programme for Border Villages

2359. Shri Gurjeet Singh Aujla:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the details of grants for the development of sanitation infrastructure, including the construction of more toilets in villages and rural areas, along with measures to ensure cleanliness and maintenance;

(b) the details of initiatives to improve rural connectivity through better road networks, ensuring seamless access to essential services and economic opportunities; and

(c) the details of steps taken to accelerate rural development programmes to uplift the living standards of people in border villages, including enhanced infrastructure, housing and livelihood opportunities?

### Construction of Roads under PMGSY

2360. Shri Chudasama Rajeshbhai Naranbhai:  
Shri Praveen Khandelwal:  
Smt. Poonamben Hematbhai Maadam:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the total length of rural roads constructed under the Pradhan Mantri Gramin Sadak Yojana (PMGSY) since its inception, State/UT-wise;

(b) the details of measures taken to ensure the quality and durability of roads constructed under this scheme;

(c) the details of future roadmap for achieving full rural connectivity under the PMGSY, including the integration of eco-friendly and sustainable road construction practices; and

(d) whether there has been any progress in the speed of road construction under PMGSY in recent years, if so, the details thereof?

### **Promoting Indigenous Manufacturing in Textiles**

2361. Dr. Bhola Singh:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) whether the Government is promoting indigenous manufacturing under the Production-Linked Incentive (PLI) scheme for textiles;

(b) the number of beneficiaries under the scheme, categorized by MSMEs and large-scale manufacturers and the funds disbursed so far;

(c) the steps taken by the Government for ensuring the global competitiveness of India's textile exports amidst rising costs of raw materials;

(d) whether there are any specific initiatives to boost the production of technical textiles for healthcare and defence; and

(e) the impact of these initiatives on job creation in rural and semi-urban areas?

### **Funds Released under SPMRM**

2362. Dr. Kadiyam Kavya:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the details of clusters identified and the quantum of funds released under Shyama Prasad Mukherjee Rurban Mission (SPMRM) to develop such clusters so far in Telangana; and

(b) the details of new clusters identified, funds allocated and released for Telangana?

### **Blue Revolution Scheme**

2363. Shri Robert Bruce C:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

- (a) the details of the Blue Revolution scheme of the ministry and if so, the details thereof;
- (b) whether amount of funds allocated and disbursed to Tirunelveli district under the scheme since the inception of the scheme and if so, the details thereof; and
- (c) the details of works undertaken in Tirunelveli district under the scheme since the inception of the scheme and if so, the details thereof?

### **Export Targets for 2029-30**

2364. Shri Praveen Patel:  
Shri Bhartruhari Mahtab:  
Dr. K Sudhakar:  
Shri Dharambir Singh:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

- (a) the details of export targets for 2029-30 in key sectors such as electronics, textiles and pharmaceuticals;
- (b) whether the current exports in electronics, textiles and pharmaceuticals sectors are in line with the targets set and if so, the details thereof;
- (c) the details of measures taken by the Government to promote exports in these sectors, with particular reference to initiatives benefitting the Bhiwani-Mahendergarh Lok Sabha Constituency; and
- (d) whether the role of infrastructure development and policy reforms in boosting exports from rural and semi-urban areas especially in the Bhiwani-Mahendergarh region and if so, the details thereof?

### **Study on adverse impact of Climate Change on Crops**

†2365. Shri Damodar Agrawal:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) whether the Government has conducted any study to understand the negative impact of climate change on the quality and quantity of the crops;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

### **Implementing Partners under SAMARTH Scheme**

2366. Shri Bastipati Nagaraju:  
Shri Daggumalla Prasada Rao:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

- (a) the details regarding the total number of Implementing Partners (IAs) under SAMARTH scheme during each of the last three years, State-wise;

(b) the details and the number of proposals under consideration for empanelment of IAs State-wise;

(c) the details and the total number of beneficiaries trained and placed under the scheme during the said period category and Component-wise, State-wise and District-wise including Andhra Pradesh, year-wise;

(d) whether Training of Trainers (ToTs) and Training of Assessors (ToAs) is undertaken by the Government;

(e) if so, the details regarding the intervals in which such training is conducted and if not, the reasons therefor; and

(f) the details regarding the training targets sanctioned to IAs and achieved, State-wise and year-wise during the said period?

### **Working Hours of CAPF**

2367. Shri Vishaldada Prakashbapu Patil:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) the number of average working hours per day by the Central Armed Police Force (CAPF) personnel along with the details on the type of medical facilities provided to CAPF personnel at border locations;

(b) whether it is true that hard-area allowance for personnel of the border guarding forces is lower compared to the Armed forces, if so, the details thereof;

(c) the steps taken by the Government to streamline the procurement process under the Modernization Plan-IV;

(d) whether the Ministry and CAPFs held negotiations with ordnance factories and manufacturers in public or private sector to ensure uninterrupted supply of equipment and other infrastructure, as recommended by the Estimates Committee; and

(e) if so, the details thereof on the progress of such negotiations and if not, the reasons therefor?

### **Modernisation of Police Force**

†2368. Shri Satish Kumar Gautam:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) the objectives of modernisation of police force along with details of financial outlay thereof; and

(b) the steps taken to induct products developed by DRDO in CAPFs along with the details thereof?

### **Loan by NCDC for Strengthening Cooperative Sugar Mills**

2369. Shri G Lakshminarayana:  
Shri Appalanaidu Kalisetti:

Will the Minister of COOPERATION

सहकारिता मंत्री

be pleased to state:

(a) the number and total value of loans provided by NCDC under the "Grant-in-aid to NCDC for Strengthening Cooperative Sugar Mills (CSMs)" scheme over the last three years, State-wise, with particular focus on Andhra Pradesh, district-wise and mill-wise details;

(b) the details of cooperative sugar mills or co-generation plants established or upgraded using these loans, State-wise with specific details of those in Andhra Pradesh, including their current operational status;

(c) the number and total value of pending loan applications under this scheme, State, with district-wise details for Andhra Pradesh along with the reasons for delays in processing these applications;

(d) the target for loan disbursement and new project approvals under the scheme for current financial year, State-wise; and

(e) whether any specific measures are being undertaken to address operational challenges faced by cooperative sugar mills in Andhra Pradesh and other States and if so, the details thereof?

### **Improving Access to Raw Materials**

2370. Shri Navaskani K:  
Shri Selvam G:  
Shri C N Annadurai:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) whether the Government has implemented measures to improve access to raw materials, credit, and markets for handloom weavers and if so, the details thereof;

(b) the steps taken to promote traditional handloom products and provide Geographical Indication (GI) tags to unique handloom items;

(c) the impact of these measures on the income levels and living standards of handloom weavers;

(d) the efforts are being made to encourage younger generations to join the handloom industry and sustain traditional skills;

(e) whether there are any partnerships with private players or e-commerce platforms to enhance the marketing of handloom products; and

(f) whether the Government addressing challenges such as competition from machine-made textiles and declining demand for handloom products and if so, the details thereof?

### **Manual Scavenging**

2371. Shri Tariq Anwar:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) whether the Supreme Court recently ordered the Central and State Governments to pay compensation of Rs. 30 lakhs to the next of kin of those who die while cleaning sewers, Rs. 20 lakhs to those who suffered permanent injury, and Rs. 10 lakhs for other injuries;

(b) if so, the progress has been made in implementing this order;

(c) whether the Supreme Court order, how many individuals have received the specified compensation amounts;

(d) whether it is true that the delay in the scheduled 2021 census is a significant impediment to eradicating inhuman manual scavenging;

(e) the number of many manual scavenging-related deaths have occurred since 2014, and the number of the victims or their families have received compensation; and

(f) the actions have been taken against employers who force individuals into such inhuman acts?

### **Cyber Crime Cases in Andhra Pradesh**

2372. Shri Sribharat Mathukumilli:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) the total number of cyber crime cases reported in Andhra Pradesh, district-wise, during the last five years;

(b) the total amount of money lost due to cyber fraud and the amount frozen under various types of cyber crime in Andhra Pradesh, district-wise, including Visakhapatnam;

(c) the details of consumer redressal and compensation mechanisms available for victims of cyber crime in Andhra Pradesh, and the number of cases where compensation was successfully provided, including the release of lost money to victims in Visakhapatnam; and

(d) the specific steps taken by the Government to prevent cyber fraud in Andhra Pradesh, particularly in Visakhapatnam, including public awareness campaigns, technological measures and collaboration with financial institutions and other stakeholders?

### **Climate and Crop Management Information**

2373. Shri Vishnu Dayal Ram:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government has taken cognizance of the recommendations made by ICAR to enhance climate resilience in agriculture through District Level Contingency Plans (DLCPs);

(b) whether the Government has taken any steps to promote location-specific climate-resilient crops, varieties, and management practices among State Governments and farmers; and

(c) whether the Government has implemented any technology-driven initiatives, to ensure that farmers, receive timely climate and crop management information and if so, the details thereof?

### **Saansad Adarsh Gram**

2374. Smt. Malvika Devi:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

- (a) whether the Government has taken steps for better hygiene in villages, if so, the details thereof;
- (b) whether the Government is planning to take either new steps or make new schemes for funds allocations in Saansad Adarsh Grams; and
- (c) the details of the steps taken by the Government to make sure that proper drainage systems are made and maintained in villages as it is a very big problem in villages?

### **Development of Climate Resistant Crop Varieties**

2375. Shri Putta Mahesh Kumar:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) whether the Government has initiated/conducted/carried out any research/study/survey into the development of climate resistant crop varieties;
- (b) if so, the details regarding the crop varieties that have been developed during the last five years, especially the major crops;
- (c) the details of total amount of funding allocated and utilised for the purposes of research, development and production of such crop varieties during the last five years;
- (d) the details of the distribution of seed/seedlings of such crops in the country, State-wise, especially to Andhra Pradesh during the last five years;
- (e) whether the Government sells such seeds/seedlings in a subsidised manner for all farmers, if so, the details thereof especially in Andhra Pradesh; and
- (f) whether the Government has conducted any promotional activities to raise awareness of climate resistant crop varieties, if so, the details thereof?

### **Empowering Disabled Persons**

†2376. Shri Sanatan Pandey:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

- (a) the measures taken by the Government to empower the disabled persons;
- (b) the steps taken by the Government to provide skills to the disabled persons, especially in Ballia Parliamentary Constituency including the percentage of their employment; and
- (c) the details of the achievements and the initiatives taken by the Government for the upliftment of the disabled people?

### **Land for BHEL**

†2377. Shri Alok Sharma:

Will the Minister of HEAVY INDUSTRIES

भारी उद्योग मंत्री

be pleased to state:

(a) the total area of land provided to Bharat Heavy Electricals Limited (BHEL) for setting up of industries in Bhopal along with purpose-wise details thereof;

(b) the details of the land of BHEL, Bhopal that have been utilized at present out of the total land, purpose and area-wise;

(c) the action plan of the Government for removal of encroachment on vacant land and making it useful;

(d) whether the Government proposes any plans regarding vacant land of BHEL, Bhopal in future and if so, the details thereof; and

(e) if not, the manner in which the said vacant land is likely to be handed over to the State Government for the benefit people?

### **Kisan Credit Card Scheme**

2378. Shri Murasoli S:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the details of the Kisan Credit Card scheme; and

(b) the number of such Kisan Credit Cards distributed to fishermen and farmers in Thanjavur district and the details thereof?

### **Protect Textile Industry**

2379. Shri Amrinder Singh Raja Warring:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) the details of measures taken by the Government to protect Ludhiana's textile industry from cheaper imports to ensure competitive parity in international markets;

(b) the current status of the proposed mega textile park and cluster development projects in Ludhiana, and the steps are being taken to expedite their completion;

(c) the steps are being taken to ensure that Quality Control Orders (QCOs) support Small and Medium Enterprises (SMEs) in Ludhiana rather than creating additional hurdles for them; and

(d) whether the Government has any proposal to introduce financial relief or subsidies for Ludhiana's textile industry to address operational challenges arising from inflation and market recession?

### **Crops covered under PMFBY**

2380. Adv Dean Kuriakose:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) the details of the crops that are covered under the Pradhan Mantri Fasal Bima Yojana (PMFBY) and the number of farmers covered under this Yojana in the country, State-wise;
- (b) whether the Government has included coffee, rubber and tea under the PMFBY;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government is aware that the above mentioned crops are an integral part of the agriculture in Kerala and these crops are heavily affected by the ill-effects of climate change; and
- (e) if so, the details thereof?

### **Houses Constructed for CAPF**

†2381. Shri Tejasvi Surya:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

- (a) the details and number of houses constructed for the Central Armed Police Force (CAPF) personnel during the last five years, year-wise;
- (b) whether the level of satisfaction regarding provision of houses has improved during the said period, if so, the details thereof; and
- (c) the details and number of barracks constructed during the said period, year-wise?

### **Use of Advanced Machinery/Tools in Farming**

2382. Shri Rajeev Rai:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) the extent of advanced machinery and technological tools applied in farming activities by the farmers, particularly in the State of Uttar Pradesh;
- (b) whether the Government is providing any financial incentives in purchase of machines/tools to small land holding farmers, particularly in the State of Uttar Pradesh;
- (c) if so, the details thereof; and
- (d) the details of strategies adopted by the Government in modernizing agricultural production in the fertile Ganga belt, particularly in the Mau and Ballia districts of Uttar Pradesh?

### **Creation of Agriculture Council**

2383. Shri S Jagathratchakan:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) whether the Government has any plans to create an Agriculture Council similar to the GST Council to engage with diverse farm sectors and States for nationwide reforms;
- (b) if so, the details thereof; and

(c) the steps that are proposed to be taken by the Government in this regard?

### **Promotion of Palm Oil Farming**

2384. Shri Ramasahayam Raghuram Reddy:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government plans to launch a dedicated programme for the promotion of palm oil farming;

(b) if so, the details thereof;

(c) whether the Government plans to introduce a new programme for developing techniques for sustainable palm oil farming, particularly to address the concerns regarding falling water table in Telangana;

(d) if so, the details thereof;

(e) whether the Government plans to announce a scheme to encourage exports of palm oil; and

(f) if so, the details thereof?

### **Eradication of Manual Scavenging**

2385. Shri Raja Ram Singh:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) whether the Government has taken steps towards eradication of manual scavenging as per the order of the Supreme Court dated 20 October 2023 in Writ Petition (Civil) No. 324 of 2020, if so, the details thereof; and

(b) the effective steps taken by the Government to ensure compliance by the Union Government with the said directions?

### **Economist Intelligence Unit**

2386. Shri Dhairyasheel Sambhajirao Mane:

Shri Sudheer Gupta:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether Economist Intelligence Unit (EIU) has recently ranked India as third most improving country with respect to business environment following strides made in foreign trade, exchange controls and tax regime etc. and if so, the details thereof;

(b) the details of parameters/indicators in different categories including political environment, market opportunities policy towards free enterprises and cooperation etc., on which EIU Index measures the attractiveness of business environment in a country;

(c) whether the Government has held any consultation/deliberations with private players and various other stakeholders to improve business environment in the country;

(d) the details of other measures taken/being taken by the Government for doing ease of business and provide conducive environment to attract business in the country; and

(e) the manner in which the said report of EIU will help in making India a developed nation by 2047?

### **Empowerment of Panchayati Raj Institutions**

†2387. Shri Brijmohan Agrawal:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

(a) whether the Government has launched any specific scheme for the empowerment of Panchayati Raj Institutions in Chhattisgarh;

(b) if so, the criteria fixed in this regard;

(c) the names of the districts where the said scheme has been effectively implemented;

(d) the details of funds allocated for the development of Panchayats along with the amount of funds already spent out of the aforesaid funds so far; and

(e) if so, the details thereof?

### **Increase of Financial Assistance under PM-KISAN**

†2388. Smt. Manju Sharma:

Shri Rajkumar Roat:

Shri Yaduveer Wadiyar:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government has been implementing the Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) and Rs.6,000/- is paid annually as financial assistance to each farmer in the country, if so, the details thereof, State-wise and year-wise;

(b) the details of number of farmers benefited along with amount of the funds allocated, transferred and utilised since the inception of the scheme, year-wise and State-wise particularly in Mysore Parliamentary constituency;

(c) the number of farmers being benefited by the said scheme in Dungarpur-Banswara districts in Banswara Parliamentary Constituency, block-wise;

(d) whether the Government proposes to increase the amount from Rs.6,000/- to Rs.8,000/- / 12,000/- per year to farmers under the scheme, if so, the details thereof and the steps being taken by the Government in this regard; and

(e) if so, the time by which it is likely to be done and if not, the reasons therefor?

### **Beneficiaries under PMAY-G**

†2389. Shri Sanjay Haribhau Jadhav:

Shri Omprakash Bhupalsinh Alias Pavan Rajenimbalkar:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the number of beneficiaries under PMAY-G including Maharashtra during each of the last three years;

(b) the details of houses allotted in Maharashtra, particularly in Osmanabad and Parbhani parliamentary constituency, district-wise, village-wise and tehsil-wise;

(c) whether the Government is planning to increase the number of beneficiaries under PMAY-G, if so, the details thereof and if not, the reasons therefor;

(d) whether the Government has set a target of providing housing for all in rural areas, if so, the time by which this target is likely to be achieved;

(e) the details of the amount sanctioned by the Government for this scheme from 2022 till date;

(f) whether any irregularities have been noticed in the implementation of PMAY-G, if so, the details thereof; and

(g) whether the Government has taken any action in this regard, if so, the details thereof?

### **Beneficiaries under NSFDC**

2390. Shri G M Harish Balayogi:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) the number of beneficiaries, especially women, under schemes of NSFDC, scheme-wise, year-wise, during the last five years, State-wise, district-wise in Andhra Pradesh, especially Dr. B. R. Ambedkar Konaseema;

(b) the total amount of loan sanctioned under various schemes of NSFDC, scheme-wise, during the last five years, year-wise, State-wise, district-wise in Andhra Pradesh, especially Dr. B. R. Ambedkar Konaseema;

(c) the types of skill development training programmes organized under NSFDC during the last five years, year-wise, State-wise, district-wise in Andhra Pradesh, especially Dr. B.R. Ambedkar Konaseema;

(d) the number of beneficiaries, especially women of skill development training programmes organized under NSFDC during the last five years, year-wise, State-wise, district-wise in Andhra Pradesh, especially Dr. B.R. Ambedkar Konaseema; and

(e) the total funds disbursed by NSFDC for implementation of PM-DAKSH Yojana, year-wise, during the last five years, State-wise, district-wise in Andhra Pradesh, especially Dr. B.R. Ambedkar Konaseema?

### **Pradhan Mantri Gram Sadak Yojana**

†2391. Shri Omprakash Bhupalsinh *Alias* Pavan Rajenimbalkar:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the details of the proposals approved under the third phase of Pradhan Mantri Gram Sadak Yojana (PMGSY);

(b) the details of the amount sanctioned, allocated and utilized under the said scheme, State/District-wise including Maharashtra particularly in Osmanabad Parliamentary Constituency;

(c) the present status of the proposals approved under the said scheme particularly for the

tehsils falling under Osmanabad Parliamentary Constituency of Maharashtra; and

(d) whether the Government proposes to connect one village to another with a ring road in the third and fourth phase of PMGSY, if so, the details thereof?

### **International Border Fencing**

2392. Shri Saleng A Sangma:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) the current status of the international border fencing along the India-Bangladesh border in Meghalaya, including the areas covered, progress of ongoing work and any challenges faced in completing the fencing project;

(b) whether the Government is considering deploying additional border security personnel or adopting advanced surveillance technology in areas where physical fencing may not be feasible keeping in view the security concerns along the India-Bangladesh border in Meghalaya;

(c) whether the Government has outlined any recent discussions or agreements with the Government of Bangladesh to improve border security and cooperation to mitigate cross-border issues such as smuggling and unauthorized crossings; and

(d) if so, whether there is a timeline for the completion of the remaining fencing along the Meghalaya-Bangladesh border, and budgetary allocations that have been made for this project in the current fiscal year?

### **Promoting the use of Hydroponics and Aeroponics**

2393. Shri Vijayakumar *Alias* Vijay Vasanth:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government plans to promote and support the use of hydroponics and aeroponics in agriculture in the country, if so, the details thereof;

(b) the manner in which the Government intend to address the challenges of water scarcity in agriculture through innovative methods like hydroponics;

(c) the details of initiatives taken/will be taken to create awareness and educate/encourage farmers to adopt sustainable and efficient alternatives to traditional farming methods, such as hydroponics and aeroponics;

(d) the details on any funding or subsidies allocated for research and development of hydroponics and aeroponics in agriculture;

(e) the manner in which the Government ensure that hydroponically grown produce meets quality and safety standards for domestic consumption and export; and

(f) whether any plans exist to establish large-scale hydroponic farms in the country, similar to the project in Indiana, US?

### **Training Institutes for Fishermen**

2394. Dr. Prashant Yadaora Padole:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) whether the Government has set up any training institute to provide training or to make fishermen aware of the issues related to safety and maritime boundaries and if so, the details thereof;

(b) if not, whether the Government proposes to set up such a training institute and if so, the details thereof;

(c) whether fishermen at Gondia had been largely affected due to maritime boundary and crossing border of neighbouring country; and

(d) whether the Government will find a solution to these issues and if so, the details thereof?

### **Primary Agricultural Credit**

2395. Dr. Sanjay Jaiswal:

Will the Minister of COOPERATION

सहकारिता मंत्री

be pleased to state:

(a) whether the Government has any proposals to establish Primary Agricultural Credit Societies (PACS) in underserved regions like West Champaran to enhance credit access for farmers; and

(b) if so, the details of the proposed coverage and implementation schedule?

### **PM-DAKSH Yojana**

†2396. Smt. Himadri Singh:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) the main objective of the Pradhan Mantri Dakshta Aur Kushalta Sampann Hitgrahi (PM-DAKSH) Yojana; and

(b) the extent to which the National Action Plan for Skill Development has been prepared to meet the needs of the beneficiaries including SCs, OBCs, EWS, DNTs and sanitation workers including rag pickers and the details thereof?

### **National Rural Livelihood Mission**

2397. Dr. Kalanidhi Veeraswamy:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the details of progress of the National Rural Livelihoods Mission (NRLM), including its achievements in enhancing livelihoods for rural households during the past year in the country including Tamil Nadu;

(b) the details of strategies implemented under the NRLM to empower women and

marginalized communities in rural areas of Tamil Nadu;

(c) whether the Government has any plan to ensure the benefits of the NRLM reach the most underserved populations, particularly in remote and disadvantaged regions;

(d) the role of Self-Help-Groups (SHGs) in the NRLM and how is the Government support in their growth and sustainability; and

(e) whether the Minister outline any measures in place to monitor and evaluate the impact of the NRLM on poverty alleviation and economic development in rural areas, if so, the details thereof?

### **Posts in Delhi Police**

†2398. Shri Ramvir Singh Bidhuri:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) the number of sanctioned posts of officers and staff in Delhi Police;

(b) the number of posts along with the designations lying vacant as compared to the sanctioned posts; and

(c) the time by which the appointment on the said posts are likely to be filled?

### **Rural Self Employment Training Institute Scheme**

†2399. Shri Chavda Vinod Lakhamshi:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether the Government is implementing the Rural Self Employment Training Institutes (RSETI) Scheme as a sub-scheme of National Rural Livelihood Mission (NRLM) in Gujarat, particularly in the districts of Bhuj, Abdasa, Gandhidham, Rapar, Mandvi and Anjar of Kutch Lok Sabha Constituency, if so, the details thereof;

(b) whether skill and entrepreneurship development training is being provided free of cost to rural poor youth, if so, the details thereof; and

(c) whether the principles of social inclusion have been adequately observed keeping in view the welfare of marginalised sections, particularly SC, OBC and tribal youth, if so, the details thereof and if not, the reasons therefor?

### **Setting up of New Industries**

2400. Shri Selvam G:

Shri C N Annadurai:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) the details of new industries set up in the country during the last five years and the current year, State/UT-wise and sector-wise;

(b) the details of investment attracted for setting up these industries, including foreign

direct investment (FDI), year-wise;

(c) whether the Government provides any incentives, subsidies, or tax benefits to encourage new industries, and if so, the details thereof;

(d) the details of key policies and initiatives introduced by the Government to attract investment for setting up new industries;

(e) the manner in which the Government leveraging public-private partnerships (PPPs) to facilitate the establishment of new industries;

(f) whether the Government consider setting up industrial hubs or Special Economic Zones (SEZs) in underserved regions to promote balanced regional development; and

(g) if so, the details thereof?

### **New Criminal Laws**

†2401. Dr. Sambit Patra:  
Shri Tejasvi Surya:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether the three new criminal laws have been notified and implemented, and if so, the main features of these laws;

(b) Whether any special provisions have been made in the Bhartiya Nyaya Sanhita to take strict action in crimes against women, if so, the details thereof; and

(c) the laws will reduce crime, prevent overcrowding of jails and help undertrials and if so, the details thereof?

### **Sub-Mission on Agriculture Mechanization**

2402. Shri Anurag Sharma:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the manner in which the Sub-Mission on Agriculture Mechanization (SMAM) cater to the diverse mechanization needs of small, marginal and large farmers across various agricultural zones in the country, including Uttar Pradesh;

(b) the details of financial assistance or subsidies are provided under the scheme, and how do they specifically benefit small and marginal farmers;

(c) whether the SMAM address the challenge of labour shortages in agriculture and what measures are in place to reduce farmers' dependency on manual labour;

(d) the details of examples of innovative agricultural machinery introduced under SMAM and the way in which these innovations helped in improving productivity, reducing input costs, or addressing environmental challenges like stubble burning; and

(e) the role of SMAM in promoting sustainable and efficient farming practices and its impact on farmers' livelihoods in labour-scarce regions?

### **Import and Export Data**

2403. Smt. Mala Roy:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

- (a) the details of Import and Export data in last five years in terms of amount;
- (b) the number of name of top five import items in terms of amount;
- (c) the number of name of top five export items in terms of amount; and
- (d) if so, the details thereof?

### **MSP for Crops**

2404. Shri Raja A:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) the number of crops on which MSP was given by the Government during the last five years and the price thereof, crop-wise;
- (b) the crops and the quantity of the crops purchased by Government during the last five years along with the number of farmers benefited, the details thereof, year-wise, crop-wise and State-wise ;
- (c) whether the Government had assessed the average input cost of those crops and compared it with the Swaminathan Committee recommendations of C2 plus 50% ; and
- (d) if so, the details thereof, year-wise, crop-wise, and if not, the reasons therefor?

### **Higher Education for Scheduled Caste Students**

†2405. Shri Vijay Baghel:

Smt. Shobhanaben Mahendrasinh Baraiya:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

- (a) whether the Ministry has started any scheme or programme for higher education for the students of Scheduled Caste community and to send them abroad;
- (b) if so, the details thereof;
- (c) whether the Ministry has also included technical education in this scheme; if so, the details thereof;
- (d) the details of the minimum and maximum amount provided under this scheme;
- (e) whether there are any Scheduled Caste students who have achieved success through the scheme; and
- (f) if so, the details thereof?

### **Impact of Schemes on Marginalized Communities**

2406. Shri Shashank Mani:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) whether the Government has outlined the key objectives and initiatives of the schemes for social justice aimed at marginalized communities and their impact on welfare and empowerment, particularly in Uttar Pradesh;

(b) if so, the details thereof, including district-wise contributions in Uttar Pradesh and other States;

(c) whether these social justice initiatives integrate provisions for accountability in fund utilization and transparency in governance and if so, the outcomes achieved; and

(d) whether the Government has any plans to further enhance public access to these schemes and improve their effectiveness in rural and underserved areas, if so, the details thereof and if not, the reasons therefor?

### **Precision Farming Development Centres**

2407. Shri Balashowry Vallabhaneni:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government is planning to set up Precision Farming Development Centres (PFDC) in the country, if so, the details thereof;

(b) the details of the reasons that not even a single precision farming centre is set up in the State of Andhra Pradesh; and

(c) whether the Government is considering setting up of PFDCs in the State of Andhra Pradesh during the current financial year and if not, the reasons therefor?

### **Upliftment of Visually Impaired Children**

†2408. Shri Chintamani Maharaj:

Shri Suresh Kumar Kashyap:

Shri Sukhjinder Singh Randhawa:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) whether the Government has taken any steps for the educational development and upliftment of the visually impaired boys and girls;

(b) if so, the details thereof including Himachal Pradesh;

(c) whether the Government has taken any steps to facilitate access to higher and technical education for the visually impaired children, if so, the State-wise details thereof; and

(d) whether the Government proposes to set up education centres for the said children in Gurdaspur and Pathankot of Punjab, if so, the details thereof and if not, the reasons therefor?

### **Impact of Employment Opportunities in Jalgaon**

2409. Smt. Smita Uday Wagh:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the details of the number of people employed cumulatively under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during 2014-24 compared to 2006-13, specifically in Maharashtra;

(b) whether MGNREGS impacted employment opportunities in the Jalgaon Lok Sabha constituency over these periods, if so, the details thereof;

(c) the role of Aadhaar-based Direct Benefit Transfer (DBT) played in ensuring timely and transparent payments to MGNREGS beneficiaries;

(d) the manner in which the Aadhaar-based DBT contributed to enhancing the livelihoods of MGNREGS beneficiaries in Maharashtra; and

(e) the details of measures implemented to optimize MGNREGS benefits for residents of the Jalgaon Lok Sabha constituency?

### **National Bamboo Mission**

†2410. Shri Arun Kumar Sagar:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government has launched restructured National Bamboo Mission;

(b) if so, the details thereof;

(c) whether the Government has taken or proposes to take any steps to promote the cultivation of bamboo under the said mission in the areas surrounding Shahjahanpur Parliamentary Constituency, from where Ganga, Bahgul, Khannaut, Garra, Ramganga and Deoha rivers flows through; and

(d) if so, the details thereof?

### **Grants Released under Various Scheme for Telangana**

†2411. Shri Imran Masood:

Smt. Bharti Pardhi:

Shri Shirang Appa Chandu Barne:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

(a) the details of Panchayati Raj schemes implemented by the Government, the total amount of funds allocated and disbursed to the Maharashtra, Madhya Pradesh, Uttar Pradesh particularly Saharanpur district along with their utilization from the year 2014, district-wise as on date;

(b) whether the Government allocates funds directly to Panchayats, if so, the names of the schemes under which funds has been released to Madhya Pradesh and Maharashtra, district-wise;

(c) the details of utilization and expenditure of said grants;

(d) the amount of funds allocated under various schemes to other States during the last three years; and

(e) the details of schemes under which funds have been released to Madhya Pradesh?

### Survey for Toilet Construction

2412. Shri Selvaganapathi T.M.:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether it is a fact that the Government has directed the States and Union Territories to conduct ground level surveys to identify existing gaps and expedite the construction of individual household toilets, if so, the details thereof;

(b) whether Government has also directed to all the States and Union Territories to organise registration drives and camps to ensure that all beneficiaries receive timely sanction orders for toilet construction; and

(c) whether it is a fact that according to Government, more than twelve crore toilets have been built and the scope of toilet coverage reached 100%, if so, the details thereof?

### Discrimination Faced by Vulnerable Communities under MGNREGS

2413. Smt. Harsimrat Kaur Badal:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether Government has taken actions against discrimination faced by women and poor people under the schemes like MNREGS in Punjab and if so, the details thereof;

(b) whether the Government monitor compliance with anti-discrimination laws across various sectors;

(c) the details of outreach programmes aimed at educating marginalized groups about their rights, State-wise; and

(d) the manner in which community feedback mechanisms to improve service delivery targeting vulnerable communities, women and poor people?

### Houses Sanctioned under PMAY-G

†2414. Dr. Rajesh Mishra:

Smt. Vijaylakshmi Devi:

Shri Buntty Vivek Sahu:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the number of houses sanctioned under the new phase of Pradhan Mantri Awas Yojana-Gramin along with the number of beneficiaries under the said scheme, State-wise;

(b) whether the said scheme is fulfilling its intended objective in identifying the targeted beneficiaries;

(c) the details of houses sanctioned in Bihar under the new phase of PMAY-G, District-wise; and

(d) whether the scheme is achieving its intended objective in identifying the eligible beneficiaries, if so, the details thereof?

### Role of Women Representatives in Panchayats

2415. Smt. Poonamben Hematbhai Maadam:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

(a) whether the Government has carried out any assessment of the role of women representatives in Panchayats, if so, the details thereof;

(b) whether the Government has taken any steps to make women's participation effective, if so, the details thereof; and

(c) whether the Government is taking measures to eliminate the "Sarpanch Pati" practice in Panchayat Raj Institutions, if so, the details thereof?

### e-Gram Swaraj

†2416. Shri Hanuman Beniwal:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

(a) the details of the work being done by the Government to digitize the Gram Panchayats and promote e-governance in Panchayati Raj Institutions in India;

(b) whether the Government has provided enough training and resources to Panchayats in Rajasthan to work on digital platforms;

(c) if so, the details thereof;

(d) whether e-Gram Swaraj making any real contribution to the development of rural areas of Rajasthan or is limited to papers only; and

(e) if so, the details thereof?

### Panchayat Development Index

2417. Shri Gaurav Gogoi:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

(a) the details of status of the Panchayat Development Index including the latest rankings of States and Union Territories.

(b) whether timelines have been set for all States/UTs to complete the drafting of respective Panchayat Development Index, if so, the details of timelines and if not, the reasons therefor;

(c) whether timelines have been set for the integration of the Ministry's portal/dashboard to build a data ecosystem, assess the schematic progress in alignment with Local Sustainable Development Goals at Panchayat and institutional mechanisms for implementation of the Panchayat Development Index, if so, the details of timelines and if not, the reasons therefor;

(d) whether the Government plans to undertake any specific measures to improve the PDI of under-performing States and Union Territories; and

(e) if so, the details thereof?

### Setting up of Industrial Clusters

†2418. Dr. Rajkumar Sangwan:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether the Government proposes to set up of industrial clusters in various parts of the country;

(b) if so, the details of the setting up of the industrial clusters in the country particularly in the districts of Uttar Pradesh and the time by which these clusters are likely to be set up; and

(c) if not, the time by which the Union Government proposes to implement the scheme in the most backward districts of Uttar Pradesh?

### Welfare of Divyangjan

†2419. Shri Gajendra Singh Patel:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) the details of schemes formulated by the Government for the welfare of divyangjan; and

(b) whether the Government proposes to implement any scheme to provide electrical tri-cycles to the divyangjan?

### Accessibility of Public Buildings

2420. Ms. Praniti Sushilkumar Shinde:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) the measures taken by the Government to make public buildings more accessible to persons with disabilities under the Accessible India Campaign;

(b) whether the Government conducts regular access audits of public buildings; and

(c) if so, the details thereof and if not, the reasons therefor?

### National Textile Mission

2421. Shri Bidyut Baran Mahato:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) the steps taken by the Government to encourage the adoption of eco-friendly and sustainable production practices in the textile sector, particularly water usage, waste management and energy efficiency;

(b) the progress of initiatives like the 'National Textile Mission' in promoting sustainable and ethical sourcing of raw materials, such as organic cotton and eco-friendly dyes; and

(c) the financial incentives or support schemes are being offered to textile manufacturers, especially Small and Medium-sized Enterprises (SMEs), to transition towards sustainable production models?

### **Integrated Textile Parks**

†2422. Shri Kanwar Singh Tanwar:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) the total number of Integrated Textile Parks completed, in progress and proposed to be set up during the last five years in various States including Uttar Pradesh;

(b) the details of the fund sanctioned, allocated and utilized for the purpose of setting up of Textile Parks during the last five years in various States including Uttar Pradesh; and

(c) the number of new employment generated through the said projects during each of the last five years, State-wise particularly in Uttar Pradesh?

### **Sustainable Fishing Practices**

2423. Shri E T Mohammed Basheer:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) the details of measures implemented to ensure sustainable fishing practices during peak seasons; and

(b) the details of framework in place to monitor and regulate overfishing and if so, how effective has it been?

### **Sagar Parikrama Yatra Programme**

2424. Shri Arun Bharti:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) the details of Sagar Parikrama Yatra programme;

(b) the details of the Group Accident Insurance Scheme (GAIS) under the Pradhan Mantri Matsya Sampada Yojana;

(c) the details of the enrollment process and the benefits provided to the intended beneficiaries;

(d) the manner in which it seeks to establish direct communication channels with fishermen community, State-wise particularly in Bihar; and

(e) the details of budgetary provisions and the outcomes of this initiative?

### **Export of Indian Textiles**

2425. Dr. Amar Singh:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) the details of the quantity of various types of textile exported from India during the last five years, year-wise and country-wise;

(b) the details of the revenue earned from export of Indian textiles during the last five years;

(c) the measures are being taken by the Government to improve the competitive advantage of textiles manufactured in the country; and

(d) the extent to which the Government plan to support Indian textile manufacturers for better production?

### **Digital Arrest Scam**

2426. Smt. Kanimozhi Karunanidhi:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) the total number of 'digital arrest scam' cases reported in the country, State/year-wise;

(b) the oversight mechanisms beyond CERT-In advisory guidelines to prosecute offenders in such cases; and

(c) the safeguards implemented by the Government to prevent digital arrest scams?

### **Electronically Modernize Panchayats**

2427. Shri Dileshwar Kamait:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

(a) the details of Gram Panchayats in the country which have formulated their Development Plans in accordance with Government, if so, the details thereof, State-wise specially for Bihar State;

(b) the total number of activities planned for these villages and the number of activities completed, State-wise;

(c) the details of funds spent by Government so far to electronically modernize Panchayats under various schemes across the country; and

(d) if so, the details thereof?

### **Implementation of Start-up India Seed Fund Scheme**

2428. Shri Mani A:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) the details of current status of the implementation of the Start-up India Seed Fund Scheme, and the number of start-ups that have benefited from it so far;

(b) the details of steps taken by the Government to ensure that start-ups in rural and semi-urban areas also benefit from the Start-up India Seed Fund Scheme;

(c) the number of start-ups that have received financial support under the Start-up India Seed Fund Scheme since its inception;

(d) the details of measures that have been taken by the Government to promote women entrepreneurs under the Start-up India Seed Fund Scheme;

(e) the number of jobs that have been created directly or indirectly as a result of the Start-up India Seed Fund Scheme; and

(f) the details of the major challenges faced in the implementation of the Startup India Seed Fund Scheme and the manner in which the Government addressing them and if so, the details thereof?

### **Drug Addiction**

†2429. Smt. Geniben Nagaji Thakor:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) the measures being taken by the Government to address the rising cases of drug addiction across the country including Gujarat;

(b) whether any measures have been taken by the Government for de-addiction of the drug-addict youth in Gujarat during the last three years;

(c) if so, the methods being used for the said purpose;

(d) whether any funds have been allocated for the said purpose in Gujarat; and

(e) if so, the details thereof, district-wise ?

### **Funds to support Farmer Relief Programmes**

2430. Shri Saptagiri Sankar Ulaka:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the total number of farmers currently under loan obligations and the steps taken by the Government to address their financial burden, State-wise;

(b) the details of farm loan waivers or other relief measures implemented from 2019 to 2024, including the amount waived and the number of farmers benefited, State-wise; and

(c) whether any States have requested additional funds or support for farmer relief programmes, and the actions taken by the Central Government to assist them?

### **Farmers' share in Consumer Rupee**

2431. Shri Durai Vaiko:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) whether the Government is aware of recent RBI working papers that show the farmers' share in the consumer rupee very low for fruits and vegetables; and  
 (b) if so, the steps planned to be taken by the Government to increase the farmers' share?

### **Allocation under DAY-NRLM**

2432. Dr. Bachhav Shobha Dinesh:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

- (a) the details of SHGs and Women-led SHGs, village/district-wise, particularly for Dhule and Nashik districts of Maharashtra;  
 (b) the details of central funds granted, allocated, released, and utilised from 2014-15 till date under the Deendayal Antyodaya Yojana - National Rural Livelihoods Mission (DAY-NRLM), State/UT and district-wise particularly Dhule and Nashik districts of Maharashtra;  
 (c) whether the Government is planning to provide drones to women Self Help Groups (SHGs) for agriculture and related purposes, if so, the details thereof;  
 (d) the criteria adopted for selecting SHGs and the process involved therein;  
 (e) the total funds allocated for the implementation of the said project along with the timeline set for the same; and  
 (f) the details of central funds granted, allocated, released, and utilised from conception of scheme till date, district-wise, particularly Dhule and Nashik districts of Maharashtra?

### **Impact of Steel Import on Domestic Companies**

†2433. Shri Shyamkumar Daulat Barve:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

- (a) whether 15 lakh tones of steel imported from China in the first seven months of 2024 which is 66.7 per cent. more than the import of 9 lakh tones in the same period last year and if so, the details thereof;  
 (b) whether the price of imported steel is lower than that of produced by domestic companies;  
 (c) whether the increase in imports of steel is affecting the sales of domestic companies and the demand of locally manufactured steel is decreasing due to this the prices of domestic steel have also reached a three-year low;  
 (d) whether the tightening of the quality check of steel aims to control steel imports;  
 (e) the details of steel grades which can be imported on the basis of 'No Objection Certificate';  
 and  
 (f) the details of steel grades banned for import?

### **Increase in Drug Abuse**

2434. Shri Aga Syed Ruhullah Mehdi:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) whether the Government has noted an alarming increase in drug abuse, particularly heroin addiction, in the Union Territory of Jammu and Kashmir during the recent years and if so, the steps taken to curb this issue;

(b) whether any steps have been taken or are planned to increase the number of rehabilitation centers in Jammu and Kashmir, considering the current facilities are reported to be overwhelmed with patients;

(c) the details on the effectiveness of the 'Nasha Mukta Bharat Abhiyaan' in Jammu and Kashmir, including statistics on the number of people reached, rehabilitated, or treated for drug addiction in the last year; and

(d) whether any collaborative measures with law enforcement agencies at international levels are being implemented as a result of reported drug trafficking from Pakistan and if so, the details thereof?

### **Manufacturing Facilites under PM MITRA Parks**

2435. Shri Captain Brijesh Chowta:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) whether the Government has considered establishing a PM MITRA textile park in Dakshina Kannada, given the region's access to critical raw materials, such as Purified Terephthalic Acid (PTA) produced by GMPL, and the potential to reduce transportation costs for the industry and if not, the details thereof, State-wise including Rajasthan;

(b) whether the Government is aware of the scarcity of large-scale textile manufacturing facilities in South India, which necessitates transporting raw materials over long distances and if so, the details thereof;

(c) if the criteria for selecting PM MITRA textile park locations include considerations to balance the geographical distribution of textile manufacturing hubs and proximity to avail raw material in the country; and

(d) the steps taken by the Government is taking to ensure that regions like Dakshina Kannada can benefit from textile industry growth, fostering local employment and reducing logistics costs for raw material suppliers?

### **Subsidy for EVs**

†2436. Shri Sukhjinder Singh Randhawa:

Will the Minister of HEAVY INDUSTRIES

भारी उद्योग मंत्री

be pleased to state:

(a) whether the Government is likely to provide subsidy to the State Governments for e-vehicles including private cars;

(b) if so, the details thereof;

(c) the various steps being taken/proposed to be taken to promote e-vehicles in Punjab;

(d) whether the Government has formulated any policy for scrapping old vehicles;

(e) if so, the details thereof and if not, the reasons therefor;

- (f) whether the Government is contemplating to convert old vehicles into e-vehicles; and  
 (g) if so, the details thereof and if not, the reasons therefor?

### **Make in India Initiative for Electronic Firms**

2437. Shri Manickam Tagore B:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री  
 be pleased to state:

- (a) the details of data on the exact reduction in imports achieved under the 'Make in India' initiative for electronic firms in Financial Year 2023-24;
- (b) the extent to which the Government ensured that local manufacturing promotes quality and affordability in consumer electronics, if so, the details thereof;
- (c) the details of percentage of components are currently sourced locally for mobile phones and home appliances;
- (d) whether the Government is having outline plans to increase localisation in critical components like semiconductors and display panels, if so, the details thereof;
- (e) the details of incentives have been provided to electronics companies to promote local manufacturing under the Production-Linked Incentive (PLI) scheme;
- (f) the extent to which the Government support Small and Medium Enterprises (SMEs) in the electronics sector to enhance local production, if so, the details thereof;
- (g) the details of initiatives have been taken by the Government to enhance skill development and employment opportunities in the electronics manufacturing sector; and
- (h) whether the Government provide data on job creation in the electronics industry since the launch of 'Make in India' and if so, the details thereof?

### **Pandemic Fund Project**

†2438. Smt. Kamlesh Jangde:  
 Shri Naba Charan Majhi:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री  
 be pleased to state:

- (a) the steps taken by the Government to strengthen India's pandemic response preparedness under the Pandemic Fund Project;
- (b) the manner in which the said initiative is likely to help reduce the risk of zoonotic diseases spreading from animals to human and the funds allocated therefor; and
- (c) the details of the number of people provided assistance by the Government in Chhattisgarh under the Pandemic Fund Project?

### **Monitoring of Schemes for Elderly**

†2439. Shri Ram Shiromani Verma:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री  
 be pleased to state:

- (a) whether the Government has taken any measures to monitor the Schemes being implemented for the elderly people in the country;
- (b) if so, the details thereof, State-wise/UT-wise including Uttar Pradesh;
- (c) the details of funds released in this regard including Uttar Pradesh particularly in Shravasti and Balrampur districts;
- (d) whether the Government has taken any steps to ensure proper implementation of the said Schemes in the country; and
- (e) if so, the details thereof State-wise/UT-wise including Uttar Pradesh particularly in Shravasti and Balrampur districts?

### **Persons involved in Terrorist Activities**

2440. Shri Anil Yeshwant Desai:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

- (a) the details of request made to countries for extradition of Indian criminals and persons involved in terrorist activities in the country during the last five years;
- (b) the details of such wanted persons successfully extradited during the said period;
- (c) the details of such countries are not expedited the request and if any, action taken in the matter; and
- (d) whether any request for extradition has been made to US Government and if so, the details thereof?

### **Equipments to Disabled Persons**

2441. Shri Daggumalla Prasada Rao:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

- (a) the total number of beneficiaries under the Assistance to Persons with Disabilities for Purchase/Fitting of Aids /Appliances (ADIP Scheme) classified, State/UT-wise;
- (b) the details of funds allocated during the last five years, State-wise including Andhra Pradesh;
- (c) the total number of Aids equipments and appliances distributed amongst the divyangjan under ADIP scheme in Andhra Pradesh during the said period, State-wise;
- (d) the total number of children benefited under the ADIP SSA till date, State-wise; and
- (e) the total number of implementing agency approved under the said scheme, State-wise and district-wise especially of Andhra Pradesh?

### **Impact of Economic Recession**

†2442. Shri Devesh Chandra Thakur:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

- (a) whether the Government has assessed the impact of the present economic recession on commerce and industries;
- (b) if so, the details thereof and the number of industrial units closed and the number of employment opportunities lost due to recession;
- (c) the steps taken by the Government to address the said issues;
- (d) whether sectors like infrastructure are still in recession and are yet to be recovered;
- (e) if so, the details thereof, sector-wise; and
- (f) the corrective action taken/being taken by the Government in this regard?

### **National Policy for Senior Citizens**

2443. Prof. Sougata Ray:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

- (a) whether the Government has any proposal to enact new National Policy for Senior Citizens of the country, if so, the details thereof;
- (b) whether the Government is aware that crores of senior citizens of the country is facing various issues like security, financial stability, lack of nursing facilities, spaces for mental happiness etc.;
- (c) if so, the details thereof;
- (d) the steps taken for the awareness among the people to protect and preserve the senior citizens of the country;
- (e) the ratio of senior citizens of the country, gender and State-wise;
- (f) whether it is true that in 2050, one in every five Indians will be a senior; and
- (g) whether the Government has any proposal to form a Nodal Agency to deal the issues of senior care, issues of social justice health, housing and infrastructure?

### **Indira Gandhi National Disability Pension Scheme**

2444. Shri Sasikanth Senthil:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

- (a) the number of beneficiaries currently covered under the Indira Gandhi National Disability Pension Scheme, specifically for persons with disabilities, categorised by disability type, State/UT-wise;
- (b) the criteria for providing pension under the Indira Gandhi National Disability Pension Scheme and the rationale behind the criterion of providing pension only to persons with disabilities with a disability of eighty percentage or above;
- (c) the details of the amount of pension provided to persons with disabilities under the Indira Gandhi National Disability Pension Scheme; and
- (d) whether the Government has any plan to increase the Central Government's contribution towards disability pension, if so, the details thereof and if not, the reasons therefor?

### Export of Steel

2445. Shri P P Chaudhary:  
Shri Bibhu Prasad Tarai:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

(a) the targets set under the National Steel Policy for production capacity, consumption and export of steel by 2030-31 and the progress achieved thereof;

(b) whether any interim milestones have been established to monitor progress towards these targets, if so, the details thereof and achievements made so far;

(c) the steps taken to enhance the scope of Quality Control Orders on Steel products, including the number of steel products brought under mandatory quality certification during the last three years;

(d) whether any assessment has been conducted on the impact of Quality Control Orders on domestic steel quality and international competitiveness, if so, the findings thereof; and

(e) the details of other key initiatives implemented to enhance the steel sector, including measures for technology upgradation, environmental compliance and skill development, along with their outcomes thereof?

### Pradhan Mantri Awas Yojana-Gramin

2446. Smt. Bijuli Kalita Medhi:  
Shri Mitesh Patel Bakabhai:  
Shri Yaduveer Wadiyar:  
Shri Hasmukhbhai Somabhai Patel:  
Ms Kangna Ranaut:  
Shri Manish Jaiswal:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the details of houses sanctioned under new phase of PMAY-G and the number of beneficiaries in Guwahati Lok Sabha Constituency, Jharkhand, Mandi of Himachal Pradesh and Karnataka under the scheme; and

(b) whether the scheme is meeting its desired objective in identifying the intended beneficiaries, if so, the details thereof alongwith the target fixed to provide houses to the remaining poor families eligible for the yojana?

### Rights of Persons with Disabilities

†2447. Shri Suresh Kumar Kashyap:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) whether the Central Government is planning to direct the State Governments to follow the guidelines, rules and regulations of Rehabilitation Council of India (RCI) for determining the eligibility of teachers to teach students with disabilities;

- (b) if so, the details thereof, particularly in Himachal Pradesh;  
 (c) whether the Government propose to approve qualification obtained from National Institute of Speech and Hearing (NISH) as a qualification for recruitment of teachers; and  
 (d) if so, the details thereof?

### **Phase-III of FAME Scheme**

2448. Shri Vishweshwar Hegde Kageri:  
 Shri V K Sreekandan:  
 Shri Dineshbhai Makwana:  
 Shri Mukeshkumar Chandrakaant Dalal:  
 Shri Yogender Chandolia:

Will the Minister of HEAVY INDUSTRIES

भारी उद्योग मंत्री

be pleased to state:

- (a) whether the Government is planning to launch the phase three of Faster Adoption and Manufacturing of Hybrid and Electric Vehicles (FAME) scheme in order to meet the need and demand for electric vehicles and if so, the details thereof;  
 (b) whether the Government is working on the inputs received and efforts are being made to address the issues in the first two phases of the Faster Adoption and Manufacturing of Electric Vehicles scheme and if so, the details thereof;  
 (c) whether the Government has provided public transport vehicles to the Government of NCT of Delhi and Kerala under FAME Scheme and if so, the details thereof and if not, the reasons therefor; and  
 (d) the details of vehicles provided under FAME Scheme to the Government of NCT of Delhi during the last five years?

### **Self-surveys under PMAY-G**

2449. Shri V K Sreekandan:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

- (a) whether the Government has allowed surveys by self for beneficiaries under the Scheme Pradhan Mantri Awas Yojana-Gramin;  
 (b) whether it is a fact that the Government has fixed a target of two crore houses under the second phase of Pradhan Mantri Awas Yojana-Gramin;  
 (c) whether the Government is conducting a survey to identify the beneficiaries under the said scheme to ensure that no one is left behind; and  
 (d) whether the training of surveyors has been completed and if so, the details thereof?

### **Monitoring of Budget Allocation**

- †2450. Shri Satpal Brahamchari:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

- (a) the details of the amount sanctioned and allocated by the Government to Haryana under the scheme administered by the Government in the last three years, district/head-wise;
- (b) whether the Haryana has submitted utilization certificates for the expenditure incurred under all the schemes;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government monitors the accounting of the budget allocated/provided under various heads provided by the Government; and
- (e) if so, the details thereof and if not, the reasons therefor?

### **Pension to Marginalized Groups**

2451. Shri K C Venugopal:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

- (a) whether Government has periodically evaluated "pension provided to marginalized groups such as the elderly, widows and Persons with Disabilities (PwDs)";
- (b) if so, the parameters used to determine the pension for these marginalized sections;
- (c) the number of pension beneficiaries from marginalized sections since 2000; and
- (d) the reasons for meager pension amount being given by Government?

### **Protection of Startups**

2452. Shri K Radhakrishnan:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

- (a) whether the most of the startups are unable to sustain due to various factors and if so, the reasons therefor;
- (b) the details and the number of recognized startups that are functioning and closed across the country during the last five years and the current year, State/UT-wise;
- (c) whether any measures have been taken by the Government to protect the startups reeling under pressure; and
- (d) if so, the details thereof?

### **Central Sector and Centrally Sponsored Schemes**

2453. Shri Prabhakar Reddy Vemireddy:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) the details regarding the list of Central Sector and Centrally sponsored schemes under the Ministry in effect at present across the country;
- (b) the details regarding the total amount of funds allocated, released and utilised under each scheme specified above over the last five years across India, State-wise, to Andhra Pradesh and Nellore District;

(c) the details regarding the total number of people benefited by these schemes in Andhra Pradesh over the last five years, district-wise, especially from Nellore District;

(d) the details regarding the projects completed, presently pending and proposed to be set up under the schemes specified above in Andhra Pradesh over the last five years, especially in Nellore District; and

(e) whether the Government has carried out any promotional activities to increase awareness regarding the above specified schemes, if so, the details thereof including funding allocated and utilised over the last five years?

### **Expansion of Muthalppozhy Fishing Harbour**

2454. Adv. Adoor Prakash:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) whether the Government has approved the proposal for expansion of Muthalppozhy Fishing Harbour in Kerala and if so, the details thereof;

(b) the details of measures proposed for ensuring safety in the harbour to prevent recurring accidents and casualties; and

(c) whether the Government has set any deadline for the implementation of approved expansion plan and if so, the details thereof?

### **Impact of the Growing e-Commerce and Quick-commerce Sector**

2455. Adv K. Francis George:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether the Government has assessed the impact of the growing e-commerce and quick-commerce sector on small retailers and traditional kirana stores, especially in urban and semi-urban areas;

(b) if so, the details of the assessment, including data on the market share, revenue, or business losses experienced by small retailers due to the expansion of e-commerce platforms;

(c) whether the Government has identified practices such as predatory pricing, bulk purchasing advantages, or exclusive supplier tie-ups by larger entities that negatively impact small retailers and the measures taken to address these problems; and

(d) if so, the details thereof?

### **Physically Handicapped Quota**

2456. Smt. Rachna Banerjee:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) whether it is true that only 40% disability makes a person eligible to get benefit of physically handicapped quota, facilities;

(b) if so, the details thereof;

(c) whether a person when loss any parts of his body except eye treated as handicap with 40% disabilities;

(d) whether a person loss one of his eyes he is treated as disable with 30% disabilities which makes that person eligible to get benefit of disable quota, facilities;

(e) if so, why this discrimination and is it not inhuman that a person when loss one of eyes on the one side he undergoes trauma and on the other side that person is not eligible to get the benefit under disable quota; and

(f) whether the Government will review, remove this discrepancy and make necessary changes in the policy?

### **Rural Development Schemes in Odisha**

2457. Shri Pradeep Purohit:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether the Government has implemented specific schemes under rural development in Odisha particularly in Bargarh and Jharsuguda;

(b) whether the Government has details of beneficiaries from rural development schemes in Bargarh and Jharsuguda over the past two years;

(c) whether the Government has information on the total funds allocated and utilized for rural development schemes Bargarh Odisha and Jharsuguda, during the last two years and the current financial year; and

(d) whether the Government has conducted any assessment of the impact of these schemes in improving rural livelihoods and infrastructure in Bargarh and Jharsuguda districts?

### **Operation of Old Age Homes in Assam**

2458. Shri Kamakhya Prasad Tasa:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) whether it is fact that there are many old-age homes operated by non-government institutions in Assam;

(b) if so, the details thereof;

(c) the number of old-age homes and the number of people staying in the old age homes operated across Assam;

(d) the steps taken by Government to increase the working efficiency of these old age homes in view of present social scenario, in which number of destitute old age people is increasing; and

(e) the details of funds released by the Government to these institutions in the last two years and the details of funds pending for release?

### **Condition of Dairy Farmers in Kerala**

2459. Shri Hibi Eden:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

- (a) the details of steps the Government is taking to ensure that dairy farmers in Kerala receive fair prices for their milk and milk products;
- (b) whether the Government considered introducing subsidies or financial support programs to aid small-scale dairy farmers struggling with economic viability, if so, the details thereof;
- (c) the details of any plans to set up special loan schemes for dairy farmers to help them purchase modern equipment and improve milk production; and
- (d) the details of the Government considering any measures to exempt small-scale dairy farmers in Kerala from paying GST on their milk and milk products, in order to reduce their financial burden ?

### Funds for Prisons

2460. Ms Sayani Ghosh:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

- (a) whether several States have not received any prison-related funds from the Government during the last five years, if so, the total funds allocated, utilised and released to the States for prison reform;
- (b) whether the prisons are overcrowded by 131% in the country, if so, the steps taken by the Government to reduce the overcrowding during the said period; and
- (c) whether the Government has any proposal for the construction of new jails in the country and improve the conditions of jails, if so, the details thereof?

### New Electric Vehicle Policy

2461. Shri Yaduveer Wadiyar:

Will the Minister of HEAVY INDUSTRIES

भारी उद्योग मंत्री

be pleased to state:

- (a) the key objectives and components of the New Electric Vehicle Policy 2024, including specific targets and timelines for Electric Vehicle (EV) adoption and infrastructure development;
- (b) the data on the growth of electric vehicle registrations since the implementation of the policy, including a breakdown by vehicle type and region, year-wise;
- (c) the impact of the New Electric Vehicle Policy on reducing carbon emissions and enhancing energy efficiency, supported by relevant statistics; and
- (d) the measures taken by the Government to incentivize consumers and manufacturers under the policy, including details on subsidies, tax benefits, and other financial incentives?

### Manufacturing of ZETs

2462. Dr. C M Ramesh:

Will the Minister of HEAVY INDUSTRIES

भारी उद्योग मंत्री

be pleased to state:

- (a) whether the Government has evaluated the potential market demand and supply that Zero-Emissions Trucks (ZETs) have in India's transportation sector and if so, the details thereof;
- (b) whether the Government is aiming to scale up the adoption and manufacturing of ZETs, and if so, the details thereof;
- (c) the details of measures taken by the Government to increase the manufacturing ZETs from both private and public sectors;
- (d) whether the Government has taken measures to simultaneously develop the charging infrastructure for supporting ZET manufacturing; and
- (e) if so, the details and the progress made as of 2024?

### **Pradhan Mantri Awas Yojana - Gramin**

†2463. Shri Ravindra Dattaram Waikar:

Shri Bhumare Sandipanrao Asaram:

Shri Gyaneshwar Patil:

Smt. Delkar Kalaben Mohanbhai:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

- (a) the details of beneficiaries availing benefits under Pradhan Mantri Awas Yojana-Gramin in the country during the last five years and of the current year, State/District and year-wise;
- (b) the amount sanctioned, allocated and utilized under the scheme during the said period by the Government for the State of Maharashtra including Sambhaji Nagar (Aurangabad), Madhya Pradesh and Dadra and Nagar Haveli;
- (c) the details and number of beneficiaries provided housing units under the said scheme including Sambhajinagar (Aurangabad) during the last three years;
- (d) the number of eligible beneficiaries yet to be provided funds for the construction of houses in the above said States, State/District-wise; and
- (e) the date by which the funds sanctioned for Madhya Pradesh, Dadra and Nagar Haveli and Maharashtra are likely to be released along with the details thereof?

### **Steps to Promote Green Steel**

2464. Shri Janardan Singh Sigiwal:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

- (a) whether the Government has taken steps to promote green steel by replacing coal with hydrogen in the steel production process;
- (b) if so, the details thereof;
- (c) the number of steel plants operating on hydrogen for steel production at present in the country;
- (d) whether the Government has taken any steps for promoting green steel in steel PSUs; and

(e) if so, the details thereof?

### **Assistance to affected Farmers**

2465. Dr. Angomcha Bimol Akoijam:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government has assessed the extent of the losses faced by farmers in Manipur due to their inability to work on fields during the ongoing crisis and if so, the details thereof;

(b) whether the Government has taken or plans to take measures to compensate farmers for their losses vis-à-vis the crisis, including financial assistance or other forms of support to address the affected farmers in Manipur; and

(c) if so, the details thereof and if not, the reason therefor and whether the Government is considering introducing specific plans to assist affected farmers in Manipur?

### **PM-KISAN Scheme**

2466. Dr. T Sumathy *Alias* Thamizhachi Thangapandian:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the number of farmers benefited under the Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) scheme in Tamil Nadu;

(b) the details of funds disbursed;

(c) whether there has been any observable impact on agricultural productivity and farmers' income;

(d) if so, the details thereof;

(e) whether any additional measures are being undertaken for enhancing farmers' welfare; and

(f) if so, the details thereof?

### **National Logistics Policy**

2467. Dr. M P Abdussamad Samadani:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) the details of progress made under the National Logistics Policy as of 2024, including achievements in developing logistics parks, warehousing, and multimodal transportation networks;

(b) the details of impact of the policy on reducing logistics costs, transit times and enhancing supply chain efficiency, along with details on improvements in the Logistics Performance Index;

(c) the details of key challenges faced during the implementation of the National Logistics Policy;

(d) the details of steps taken by the Government to further support digital transformation, upskill the workforce and enhance the adoption of green logistics practices to align with the policy's sustainability goals; and

(e) if so, the details thereof?

### **Capacity of Crude Steel Production**

2468. Shri Anup Sanjay Dhotre:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

(a) whether there is a gap between the production capacity of crude steel and its actual production by the Public and Private Sector Companies in the country during each of the last three years and the current year and if so, the details thereof, company-wise;

(b) the number of Special Purpose Vehicles (SPVs) formed by the Government to bridge the said gap along with their achievements, SPV-wise;

(c) the details of the investments made by the Public/Private Sector Companies for their expansion and modernization to participate in the Make-in-India Programme of the Government since the inception of the Programme in the country; and

(d) whether the Government proposes to relax the norms for setting up steel plants to increase Steel Companies' participation in the said Programme and if so, the details thereof?

### **Export of Electronic Goods**

†2469. Shri Chandra Prakash Choudhary:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) the details of electronic items manufactured and exported from the country during the last five years and the current year;

(b) whether the Government is considering to encourage export of electronic goods;

(c) if so, the details thereof and steps taken for this;

(d) the details of initiatives taken by the Government to encourage manufacturing of electronic goods in the country; and

(e) the details of electronic companies set up under the scheme 'Make in India', particularly in the State of Jharkhand, State/UT-wise?

### **Disaster Preparedness and Climate Resilience**

2470. Shri Kodikunnil Suresh:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) the Government's comprehensive plan to enhance disaster preparedness and resilience in the country, particularly in regions highly vulnerable to extreme weather events such as cyclones, floods, and landslides;

(b) whether the Government has a specific strategy to provide additional resources and support to Kerala-Wayanad, which frequently face natural disasters, especially floods and landslides;

(c) if so, the details of funds allocated for disaster relief, disaster management and climate resilience projects during the last three years for Kerala, along with the utilization of such funds in the aforementioned State;

(d) the details of funds that are allocated specifically for Wayanad in connection with the recent land slide in Punjirimattom, Mundakkai, Chooralmala, and Vellarimala villages in Meppadi panchayat, Vythiri taluk in Wayanad district, Kerala; and

(e) whether the Government has initiated any new programmes to strengthen local disaster management capacity and early warning systems in these high-risk areas and if so, the details thereof?

### **Sample Testing of Pesticides, Seeds, and Fertilizers in the Country**

2471. Shri Praveen Khandelwal:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the standard procedure followed for sample testing of pesticides, seeds, and fertilizers in the country;

(b) the details of the agencies responsible for conducting such tests and ensuring compliance with safety standards;

(c) the details of the frequency of testing and any recent findings related to substandard products; and

(d) the measures taken to strengthen the quality control mechanisms for these products to safeguard the health of farmers and consumers?

### **Non-Schedule Village**

2472. Shri Godam Nagesh:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

(a) the details of few non-scheduled villages are available in the fifth schedule, so any States have requested the Central Government to convert them from non-scheduled to scheduled villages;

(b) if so, the detail thereof;

(c) if requested from the State, than the number of non-scheduled villages have been identified; and

(d) if so, the details thereof?

### **Inclusion of Languages in Eighth Schedule**

2473. Shri Mohmad Haneefa:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether the inclusion of Bhoti and Purik languages in the Eighth Schedule of Indian Constitution, has been a very long pending and genuine demand of the people of Ladakh:

(b) if so, whether the Government has any proposal to include Bhoti and Purik, two important languages of Ladakh, in the eighth Schedule any time soon; and

(c) If so, the time by which the said languages are likely to be included in the eighth Schedule?

### Capex Incentive Schemes

2474. Shri Sachithanantham R:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether the Government has implemented production linked, Design linked, Capex Incentive Scheme;

(b) if so, the objectives of the said schemes;

(c) whether the objectives have yielded results;

(d) if so, the details thereof;

(e) whether the net results of these schemes, in terms of increasing the contribution of the manufacturing sector to the GDP, in terms of increasing employment and the quality of employment of the youth; and

(f) if so, the details thereof?

### Funds under Adarsh Gram Yojana

†2475. Shri Rampriti Mandal:

Shri Kaushalendra Kumar:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the details of funds released and spent by the Government under Adarsh Gram Yojana during the last five years alongwith the State-wise and year-wise in this regard;

(b) the details and total number of villages selected under the Yojana so far and present status of all selected villages, State-wise;

(c) whether the Adarsh Gram Yojana is presently operational or has been discontinued; and

(d) if so, the details thereof?

### Migration of People

2476. Shri Balabhadra Majhi:

Smt. Rachna Banerjee:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

- (a) whether the Government has taken any action to stop migration of rural people in search of better livelihood;
- (b) if so, the details thereof;
- (c) the manner in which rural development is used as a tool to address the challenges of rural-to-urban migration and ensure better opportunities at home;
- (d) the details of measures taken to ensure that rural youth remain in their communities, contributing to local economies and helping to combat urban overcrowding; and
- (e) whether MGNREGS is helpful to stop migration, if so, the details thereof?

### **Public and Private Agricultural Colleges**

2477. Shri Jagdambika Pal:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) the details of the public and private agricultural universities across the country, State-wise;
- (b) the details and number of students graduating from these universities annually; and
- (c) the details about the agricultural research programs and innovations driven by these universities?

### **Housing Facilities to the Fishermen Community**

†2478. Shri Ramashankar Rajbhar:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

- (a) whether the Government provides housing facilities to the fishermen communities and if so, the details thereof;
- (b) the details of Schemes being run by the Government for the fisheries sector; and
- (c) the protective measures stipulated to be taken for the welfare of fishermen?

### **National Commission for Scheduled Castes**

2479. Adv. Chandra Shekhar:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

- (a) in light of the National Commission for Scheduled Castes' report on the socio-economic status of SC/ST communities, which emphasizes the need for targeted interventions, how will the Ministry of Women and Child Development utilize its budgetary allocation for 2024-25 to enhance access to essential services such as childcare, women's safety programs, and skill development initiatives for SC/ST women; and
- (b) the specific outcomes does the Ministry aim to achieve with these allocations?

### Compensation against Land Acquisition

2480. Shri Kuldeep Indora:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

- (a) whether the Government proposes to take any new initiatives to provide fair compensation to the affected families whose land has been acquired or proposed to be acquired;
- (b) if so, the details thereof including Rajasthan; and
- (c) if not, the steps taken by the Government to consider further amending the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013?

### Fisheries Sector Development in Karbi Anglong and Dima Hasao in Assam

2481. Shri Amarsing Tisso:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

- (a) the steps being taken to improve the local fishery resources in Karbi Anglong and Dima Hasao Districts of Assam;
- (b) whether special assistance provided to local fishermen to enhance their fishing techniques and increase yield and if so, the details thereof;
- (c) whether specific programs focused on promoting sustainable aquaculture in these regions; and
- (d) if so, the details thereof and if not, the reasons therefor?

### PM Mitra Parks

†2482. Smt. Shobhanaben Mahendrasinh Baraiya:

Shri Naba Charan Majhi:

Smt. Smita Uday Wagh:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

- (a) the details of specific progress and developments have been made on the ground since the launch of the PM MITRA Park Scheme, scheme-wise particularly in Maharashtra, and the extent to which this benefit the Jalgaon Lok Sabha constituency;
- (b) the details of businesses and investors who have set up or committed to set up operations in the PM-MITRA Parks, scheme-wise especially in Maharashtra;
- (c) what steps has the Government taken to attract businesses and investors to the PM-MITRA Parks/Textile Parks, scheme-wise particularly those located in Maharashtra and the Jalgaon region;
- (d) the financial investment made so far in the PM MITRA Parks/Textile Parks, and the expected timeline for the completion of key phases, particularly for the parks, scheme wise including Maharashtra; and

(e) the measures has the Ministry taken to address challenges or delays in the development of PM MITRA Parks/Textile Parks, scheme-wise with a focus on Maharashtra and the Jalgaon constituency?

### **Fund allocated for Grain Procurement**

2483. Shri Madhavaneni Raghunandan Rao:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the details of the amount allocated by the Central Government for grain procurement in Telangana;

(b) the details of the facilities and infrastructure established to facilitate smooth procurement;

(c) the steps taken to provide relief to farmers facing financial losses due to the State Government's inaction; and

(d) the manner in which the Government ensures a smooth and efficient procurement process to stabilize the farm sector in Telangana?

### **Pradhan Mantri Adarsh Gram Yojana**

2484. Shri Bibhu Prasad Tarai:

Shri Hasmukhbhai Somabhai Patel:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) details and objectives of Pradhan Mantri Adarsh Gram Yojana and role of the scheme in bringing marginalised communities to the mainstream society; and

(b) the progress in the construction of hostels under the scheme?

### **Startup Ecosystem in Agriculture Sector**

2485. Dr. D. Purandeswari:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the details of efforts made by the Government to cultivate a vibrant startup ecosystem within the agriculture and allied industries;

(b) the details of the financial support offered to various startups operating in this sector during the last five years;

(c) the measures initiated by the Government to support farmers in the adoption of digital technology and innovative farming techniques;

(d) whether the Government has conducted research on technologies that have practical applications for farmers and if so, the details thereof; and

(e) the details of the Government schemes or policies in place to offer technological and scientific aid to farmers?

### **Agrarian Crisis due to Fall in Commodity Price**

2486. Shri Rajmohan Unnithan:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government is aware of the fact that the agrarian crisis in the country due to the declining price of commodities is seriously affecting the livelihood of farmers;

(b) if so, whether the Government is planning to provide a support price and if so, the details thereof; and

(c) whether the Government has any proposal for including Rubber, Tea, Coffee and Cardamon under Minimum Support Price Scheme, if so, the details thereof and if not, the reasons therefor?

### **Science Fairs in Rural Areas**

2487. Dr. Dharamvira Gandhi:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the details of measures taken to promote scientific temper and rational thinking in rural areas, where superstition and unscientific beliefs are more prevalent;

(b) whether the Government has established programs to conduct awareness workshops or science fairs in rural areas; and

(c) if so, the number of such events held in the last three years and the impact of these initiatives on local communities?

### **Central-State Coordination under PMGSY**

2488. Shri Benny Behanan:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether the Government has taken any steps to reduce the wide gap between States in completing their respective targets under Pradhan Mantri Gram Sadak Yojana (PMGSY), if so, the details thereof;

(b) the manner in which the Ministry attempting to resolve issues of Centre-State coordination to successfully complete State targets, if so, the details thereof; and

(c) the details of measures taken by the Ministry to minimise cost overruns and project delays under the scheme?

### **Determining Crop Loss to pay Insurance Money**

2489. Smt. Aparajita Sarangi:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) the details of the procedure of determining crop loss to pay insurance money to the farmers;
- (b) whether there are any guidelines from the Union Government that Gram Panchayat will be the unit for determining crop loss, if so, the details thereof;
- (c) if so, the reasons for individual farmers paying premium towards crop for each type and plot of crop, if not, the details of the Government role;
- (d) whether the Government is aware that plots with very good yield are predetermined for crop cutting; and
- (e) the details of the authority authorized to determine such plots and the manner in which the plots are selected?

### **GPS AND FISHERMEN WELFARE**

2490. Km. Sudha R:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

- (a) the details of fishing vessels fitted with GPS gadgets, State-wise;
- (b) the details of fuel and other subsidies available for fishermen. State-wise;
- (c) whether there is any central funds or logistical and security assistance to fishermen engaged in fishing activities near international maritime boundaries and if so, the details thereof;
- (d) whether there is any central scheme available for reimbursement of fishing vessel cost if they are detained or destroyed by foreign countries and if so, the details thereof; and
- (e) the details of fishermen welfare measures availed by fishermen in Mayiladuthurai parliamentary constituency?

### **Production of Donkey, Sheep and Goat Milk**

2491. Shri Parshottambhai Rupala:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

the details of measures the Government has implemented in collaboration with State Governments to boost the production of donkey, sheep and goat milk as well as to enhance the populations of these milk-producing animals?

### **Bull Trawling and LED Fishing**

2492. Shri Captain Viriato Fernandes:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) whether the Government is aware that fishing boats from Malpe are entering Goan waters and fishing illegally and if so, the details thereof;

(b) the details of action has been taken against fishing boats from one State illegally fishing in the waters of other States;

(c) whether the Government is aware that bull trawling and LED fishing is destroying the marine ecosystem and is one of the cause of decrease in fish catch and if so, the details thereof;

(d) the details for action taken or reports of action taken against trend of bull trawling and LED fishing in Indian territorial waters; and

(e) whether the Government is aware of Chinese fishing trawlers fishing in Indian waters, and if so, the details thereof?

### **Status of Road Connectivity in Rural Areas**

†2493. Shri Dharmendra Yadav:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

(a) whether proper road connectivity, drinking water, strong and spacious school buildings, Panchayat building, health facilities are needed in villages;

(b) if so, the details of the rural development schemes/programmes implemented by the Government for alleviation of rural poverty and the present status of proper road connectivity, drinking water and health facilities in rural India;

(c) whether many villages in the country still facing problems of drinking water, connectivity and health facilities;

(d) if so, the reaction of the Central Government thereto;

(e) whether the Government has identified villages which still lack drinking water, road connectivity and health facilities; and

(f) if so, the details thereof, particularly in Uttar Pradesh, State/UT-wise?

### **Grants to Startups**

2494. Shri Haribhai Patel:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) the total amount allocated by the Government for grants to startups in technical textiles in the current fiscal year, and the criteria used for selecting these startups;

(b) the anticipated economic impact of these grants on the technical textiles sector, supported by projected growth figures and employment generation estimates;

(c) the number of startups that have received grants under this initiative so far, along with a breakdown of the amount received by each startup and the specific technological innovations they aim to develop; and

(d) the details of Government's strategy to monitor and evaluate the effectiveness of these grants in fostering innovation and sustainability in the technical textiles industry, including key performance indicators tracked annually?

### Performance of Steel Sector

†2495. Shri Mahesh Kashyap:  
Shri Khagen Murmu:  
Shri Biplab Kumar Deb:  
Shri Parbhubhai Nagarbhai Vasava:  
Shri Ganesh Singh:  
Smt. Kamaljeet Sehrawat:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

- (a) the details of likely performance of the steel sector in Financial Year, 2025;
- (b) whether any growth has been recorded in the performance as compared to previous years, if so, the details thereof;
- (c) the details of impact of steel sector on other sectors such as construction, automotive and defence; and
- (d) the details of production, consumption and rise in domestic demand for steel?

### Setting up of Metal Scrapping Centres

†2496. Shri Ravindra Shukla *Alias* Ravi Kishan:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

- (a) the measures taken by the Government to facilitate and promote the setting up of metal scrapping centres for scientific processing and recycling in the country; and
- (b) the details and other measures taken in this regard?

### Special Scheme to Promote Fish Production in Bihar

†2497. Shri Rajesh Ranjan:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

- (a) whether the Government is aware that the production of fish in Bihar is relatively less as compared to other States of the country, resulting in annual import of worth of 1500 crore rupees from other States and if so, the details thereof;
- (b) whether the Government is formulating/propose to formulate any special schemes to promote fish production in Bihar and if so, the details thereof; and
- (c) whether the Government has formulated/propose to formulate any special scheme to encourage animal husbandry and dairy in agriculture and animal husbandry dependent areas like Kosi, Simanchal, Mithilanchal and if so, the details thereof?

### Implementation of Pradhan Mantri Matsya Sampada Yojana

2498. Shri Appalanaidu Kaliseti:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) whether the district of Vizianagaram has benefitted from the implementation of the Pradhan Mantri Matsya Sampada Yojana (PMMSY);

(b) the specific infrastructure projects undertaken in Vizianagaram under PMMSY, including the development or upgrading of fishing jetties, harbours and cold storage facilities, and their current status thereof;

(c) the details of number of fishermen and fish farmers in Vizianagaram who have been provided financial assistance under the scheme for improving their livelihoods, including subsidies for boat construction, equipment, and training;

(d) the details of amount of funds allocated and utilized in Vizianagaram under PMMSY since its inception, classified by year; and

(e) whether there are any additional plans to enhance fisheries infrastructure in Vizianagaram, especially in terms of jetties and marketing facilities and the timeline for completion?

### **Regional Center of Maize Research Station in Karnataka**

2499. Dr. Prabha Mallikarjun:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether there are any plans to sanction the regional center of Maize Research Station to the State of Karnataka; and

(b) if so, whether the Government is considering to sanction the same to Davanagere Lok Sabha constituency as Maize is the predominant crop of the constituency being grown in both rainfed and irrigated conditions, having good infrastructure and Government land for establishing a regional centre?

### **LWE affected Districts**

†2500. Shri Anil Baluni:

Dr. Kirsan Namdeo:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) the number of districts presently affected with the Left Wing Extremism (LWE);

(b) whether any decline has been witnessed in the number of districts affected with the LWE and in the violence affected geographical areas; and

(c) if so, the details thereof?

### **Development of Fisheries in the Country**

2501. Shri Rajiv Pratap Rudy:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

- (a) whether there is a huge potential for the development of fisheries in the country especially in the State of Bihar and if so, the details thereof;
- (b) whether the National and State Waterways have been identified including wetlands, lakes, etc. across the country including Bihar, district-wise, assessing the livelihood of fishermen on these inland waterways and resources and if so, the details thereof; and
- (c) the steps taken by the Government to support fishermen through various schemes and grants, if so, the details thereof and funds spent thereon?

### **Proposals for Setting up of Textile Parks**

2502. Ms Iqra Choudhary:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

- (a) the number of completed textile parks under the scheme, State-wise, including Uttar Pradesh;
- (b) the number of sanctioned projects that require to be completed and the quantum of funds released/utilized, State-wise;
- (c) the number of fresh proposals for setting up of textile parks under the scheme in Uttar Pradesh; and
- (d) whether there exists a proposal to set up a new textile park in Kairana Parliamentary constituency?

### **Setting up of Steel Processing Unit**

2503. Shri Anand Bhadauria:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

- (a) whether Steel Authority of India Limited had announced and foundation stone was laid by Hon'ble Minister for setting up of steel processing unit at Behjam village in Lakhimpur district in Uttar Pradesh with a view to provide steel in rural areas;
- (b) if so, the details thereof;
- (c) whether the Government would complete the Steel Processing Unit which is still lying pending for completion; and
- (d) if so, the details thereof and if not, the reasons therefor?

### **Rights of Disabled People**

†2504. Shri Rajkumar Chahar:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) whether the Government is making any effort to ensure the rights of disabled people in the country;

(b) if so, the details thereof;

(c) whether the Government is planning to provide the service of specially trained teachers to teach disabled children in the country, if so, the details thereof; and

(d) whether the State Governments are legally bound to adopt the qualification prescribed by Rehabilitation Council of India (RCI) as the eligibility criteria for imparting training to disabled children in the country; and

(e) if so, the details thereof?

### **Grants for Panchayat Samitis**

†2505. Shri Bhajan Lal Jatav:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

(a) whether the amount of grants under the 15th Finance Commission has been allocated/transferred to the accounts of Gram Panchayats and Panchayat Samitis;

(b) if so, the date on which the said amount has been transferred and the quantum of amount thereon; and

(c) if not, the reasons therefor?

### **Cooperative Industries Operational**

†2506. Shri Sanjay Uttamrao Deshmukh:

Will the Minister of COOPERATION

सहकारिता मंत्री

be pleased to state:

(a) the details of the cooperative sector industries operational in Yavatmal-Washim constituency;

(b) the details of the cooperative sector industries closed in the said constituency;

(c) the total number of workers engaged in all of the cooperative sector industries in the said constituency;

(d) the total number of workers working in sugar factories in the said constituency;

(e) the current status of Mungsaji Jai Kisan Sahakari Sakhar Karkhana Ltd. Bodhegaon;

(f) the efforts made by the Central Government and the Maharashtra State Government to start the above sugar factory; and

(g) the time by which the factory is likely to be made operational along with the details thereof?

### **MSP Scheme in Kerala**

2507. Shri N K Premachandran:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government proposes to consider the request from the State of Kerala to initiate action to overcome the crisis of cardamom, pepper, rubber and tea farmers in Kerala, if so the details thereof;

(b) whether the Government initiate action for including cardamom pepper, rubber and tea under the MSP scheme, if so, the details thereof and if not, the reasons therefor;

(c) whether the Government conducted study regarding the difficulties of cardamom, pepper, rubber and tea farmers in Kerala due to decline in price, if so, the details thereof;

(d) whether the Government has fixed criteria for including agricultural products in the list of MSP scheme, if so, the details thereof; and

(e) whether the Union Government examined letter from the Government of Kerala in this regard, if so, the details of action taken thereon?

### **Grievances filed by Farmers against Insurance Companies**

2508. Shri Shreyas M Patel:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the total number of grievances filed by farmers against insurance companies under the Pradhan Mantri Fasal Bima Yojana (PMFBY) during the last three years, along with the State-wise details of these grievances;

(b) the current regulatory framework in place to oversee the actions of insurance companies under PMFBY and to safeguard farmers' rights;

(c) the measures being taken by the Government to improve the grievance redressal mechanism for farmers facing delays, rejections or harassment by insurance providers;

(d) whether any penalties have been imposed on insurance companies for non-compliance or delays in claims settlement, if so, the details thereof; and

(e) the details of steps being taken to ensure transparency and timely disbursement of insurance claims to prevent distress among farmers?

### **Employees in NIFT**

†2509. Shri Daroga Prasad Saroj:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) the total number of permanent Group A posts created in the National Institute of Fashion Technology (NIFT) during the last twenty years, institute-wise, category-wise along with the details of recruitments of Scheduled Castes, Schedules Tribes, Other Backward Classes, Minorities and Socially Backward Classes candidates;

(b) the number of employees working on contract basis in Group A posts, category-wise and institution-wise;

(c) the details of period in months and years of employees on contract basis, with or without break, institution-wise; and

(d) the number of employees belonging to general category working on permanent, ad hoc or

contract basis against the total sanctioned posts reserved for SCs, STs, OBCs and Minorities categories, institution wise?

### **Localized Weather Forecasts for Gram Panchayats**

2510. Shri Aashtikar Patil Nagesh Bapurao:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

(a) whether the Government has details of the number of gram panchayats currently receiving localised weather forecast information;

(b) if so, the details thereof; and

(c) whether any steps are being taken to train panchayat representatives in using weather information effectively for agriculture, disaster preparedness and other community needs, if so, the details thereof and if not, the reasons therefor?

### **Nutrition Sensitive Agriculture**

2511. Dr. Thirumaavalavan Tholkappian:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government has any scheme or policy framed to implement Nutrition Sensitive Agriculture;

(b) if so, the details thereof;

(c) whether the Government has initiated any program in support with Food and Agriculture Organisation (FAO) to promote Nutrition Sensitive Agriculture; and

(d) if so, the details thereof?

### **Subsidy on Agricultural Commodities**

†2512. Shri Mansukhbhai Dhanjibhai Vasava:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government intend to provide cash or direct subsidy on agricultural commodities;

(b) if so, the details thereof and the salient feature of the said scheme;

(c) whether the subsidies for farmers in our country are very low, in comparison to the United States and other developed countries; and

(d) if so, the details thereof and the reasons therefor?

### **Incentives provided to Krishi Vigyan Kendras**

†2513. Shri Ujjwal Raman Singh:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government has made any increase in the incentives provided to Krishi Vigyan Kendras (KVKs) as assistance to farmers for crop residue management machines in the year 2023-24;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether the KVKs have provided any alternative crop residue management solutions to the farmers of northern India in the year 2023-24 to discourage stubble burning in the winter season; and

(d) if so, the details thereof and if not, the reasons therefor?

### **Schemes to promote animal husbandry**

†2514. Shri Darshan Singh Choudhary:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) whether cow is likely to be declared as national mother while protecting the cultural heritage of the country and promoting sustainable future and if so, the details thereof;

(b) the details of the schemes implemented by the Government to promote animal husbandry; and

(c) the details of funds allocated for the said schemes along with the details thereof, State-wise?

### **Review of IPS Cadre**

2515. Shri Chamala Kiran Kumar Reddy:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether the Ministry is aware that the Telangana State Indian Police Service (IPS) cadre review, due since 2021, has not been conducted and if so, the details thereof;

(b) whether the Ministry received a request from Chief Minister of Telangana for an increase of 29 IPS cadre posts to meet State security demands;

(c) if so, the current status of this request and the reasons for any delay;

(d) whether there is a plan to complete the review within this financial year; and

(e) the steps taken to address the State's policing requirements in the interim?

### **Dedicated Law to regulate e-Commerce Websites**

2516. Shri M K Raghavan:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

- (a) Whether the Government has any proposal to introduce a dedicated law to regulate e-Commerce websites in the country, if so, the details thereof;
- (b) whether the Government has any proposal to introduce a dedicated grievance redressal system for e-Commerce consumer complaints in view of the raising complaints; and
- (c) if so, the details thereof?

### **Rural Connectivity under PMGSY**

†2517. Smt. Hema Malini:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

- (a) whether rural connectivity plays a vital role in enhancing the overall efficiency of people in the rural areas and strengthening the rural economy;
- (b) whether Pradhan Mantri Gram Sadak Yojana is successful in enhancing the rural connectivity as per expectations; and
- (c) whether the Government proposes to amend the provisions to make the said scheme more inclusive and if so, the details thereof?

### **Aadhaar-based Payment System under MGNREGS**

2518. Shri G Kumar Naik:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

- (a) whether the Government is aware of the issues faced by Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) workers due to the mandatory implementation of the Aadhaar-Based Payment System (ABPS) and the National Mobile Monitoring System (NMMS), if so, the details thereof;
- (b) the number and percentage of MGNREGS workers who have become ineligible for wages due to ABPS, including the number of worker names deleted since the implementation of ABPS;
- (c) whether the Government has taken any steps to address wrongful exclusions of eligible workers under ABPS, if so, the details thereof; and
- (d) whether the Government has conducted any assessment on the impact of these digital mandates on MGNREGS's effectiveness in guaranteeing rural employment and timely wages, if so, the details thereof and if not, the reasons therefor?

### **Village Roads**

†2519. Shri Anil Firojiya:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

- (a) whether the target to connect all the villages with roads in the rural areas of the country including Ujjain district under the Pradhan Mantri Gram Sadak Yojana has been achieved, if not, the reasons therefor;

(b) whether the Government has made any plan of action with respect to the number of families getting employment under MNREGA scheme in Ujjain district;

(c) whether the Government has ensured timely payment of wages, if so, the details thereof;

(d) the details and number of houses built under Pradhan Mantri Awas Yojana (Rural) in Ujjain district;

(e) the details and number of houses which are under construction and the time by which the construction will be completed;

(f) the current status of Har Ghar Nal Yojana under Jal Jeevan Mission in the rural areas of Ujjain district; and

(g) the number of villages benefited from this scheme?

### **Krishi Upaj Mandis**

†2520. Shri Bharat Singh Kushwah:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether there is any provision for selling the agricultural and horticultural produce of farmers on the basis of open auction in Krishi Upaj Mandis;

(b) whether the small horticultural farmers are unable to bring their horticultural produce to Krishi Upaj Mandis; and

(c) if so, whether the Government propose to conduct any study in the form of a pilot project to create separate Krishi Upaj Mandis and Horticultural Upaj Mandis for selling agricultural and horticultural produce, separately?

### **Decentralization of Panchayati Raj Institutions**

†2521. Shri Rambhual Nishad:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

(a) whether the Panchayati Raj institution set up on the basis of decentralization of the administrative have failed to meet their own objectives;

(b) if so, whether the Gram Panchayats have failed to take the benefits of the schemes of the Government to the people;

(c) whether the Government carry out any monitoring of the responsibility and duties discharged by the Panchayat Adhayaksh and the Panchayat Adhikari;

(d) whether the Government is aware of the rampant corruption prevalent from villages to district level in Sultanpur (Uttar Pradesh); and

(e) the action being taken against the person involved in the corruption?

### **Growth of Textile Industry**

2522. Dr. Shivaji Bandappa Kalge:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) whether India is placed far behind in growth of the textile industry and the quantum of clothes produced affecting the volume of export;

(b) if so, the major reasons besides the cheaper labour workforce;

(c) whether measures have been initiated to address the problems of the textile industry in the country to reach the top position in textile manufacturing and exports surpassing even Bangladesh; and

(d) the future of the textile industry in the country?

### **New Policy Initiatives in Agriculture Sector**

2523. Shri T R Baalu:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) is Ministry launched any new policy initiatives and corresponding new programmes for faster and wider development of agriculture in the country by the new Union Government took-over;

(b) if so, the details thereof along with the deficiencies in previous policy framework;

(c) the details of how the new policy would enhance the farmers' welfare;

(d) whether the Government would provide financial assistance to States for giving free electricity to the farmers; and

(e) if so, the details thereof and if not, the reasons therefor?

### **Survey by World Bank**

2524. Shri Tatkare Sunil Dattatrey:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether it is true that according to a recent survey by the World Bank, manufacturers in India face significant challenges and many of the manufacturers cites business licensing and permits as major constraints;

(b) if so, the reasons therefor;

(c) measures taken by the Government for smoothening the manufacturing sector and to make it hurdle free sector by introducing single window clearance; and

(d) if so, the details thereof?

### **Harnessing the by-products of Raw Cashew**

2525. Dr. M K Vishnu Prasad:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) whether the Government has any proposals to harness the by-product of raw cashew, if so, the details thereof;
- (b) the details of Cashew by-products and their usages;
- (c) the details of revenue generated by Cashew by-products;
- (d) whether any new variety of Cashews has been introduced to increase cashew yield, if so, the details thereof;
- (e) the details of export and import of cashews during the last three years; and
- (f) whether any study has been conducted on cashew farming in Cuddalore district of Tamil Nadu, if so, the details thereof?

### **Establishment of Special Economic Zones**

2526. Shri Avimanyu Sethi:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

- (a) whether the Government proposed to establish Special Economic Zones (SEZs) focused on emerging industries, such as green technology or electronics, in Bhadrak district, Odisha, to promote local employment opportunities, if so, the details thereof;
- (b) the details of strategies being developed by the Government to attract investments in these emerging sectors within SEZs to boost regional economic growth and skill development in coastal region of Odisha;
- (c) the details of specific criteria or metrics used to measure the success of such SEZ initiatives, particularly in terms of employment generation and skill enhancement for the local workforce; and
- (d) if so, the details thereof?

### **Minimum Support Price for Onions**

2527. Shri Rajabhau Parag Prakash Waje:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) whether the Government is considering introducing a Minimum Support Price (MSP) for onions, given that it is a key crop for farmers in Nashik, India's main onion-producing region;
- (b) if so, the steps being taken to establish an MSP of at least 30 per kilogram to protect onion farmers from market fluctuations and rising production costs;
- (c) the manner in which the Ministry plans to ensure timely procurement and payments to onion farmers to avoid financial distress; and
- (d) whether the Government intends to strengthen market interventions to help stabilize onion prices and prevent extreme price volatility, which impacts both farmers and consumers?

### **Ban on Import of Neem Coated Urea**

2528. Shri Bishnu Pada Ray:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) whether A & N Administration has imposed ban on import of neem coated urea and DAP, if so, a copy of the orders or policy decision may be provided;
- (b) whether any alternate mechanism introduced to ensure production of crop does not fall drastically, if so, the steps taken by the Government;
- (c) the steps that have been taken to prevent black market sale of these fertilisers at exorbitant prices to farmers; and
- (d) whether the ministry took steps to fix the responsibility on those who brought the situation to this passe in the island territory, if so, the details thereof and if not, the reasons therefor?

### **Sahakar Pragya Scheme**

2529. Dr. Nishikant Dubey:  
Shri Manoj Tiwari:

Will the Minister of COOPERATION

सहकारिता मंत्री

be pleased to state:

- (a) the details of the Corporations/Cooperatives that have been benefited under the Sahakar Pragya Scheme/Initiative;
- (b) the details of regional training centres for carrying out/implementing the Scheme, State-wise;
- (c) whether the Government plans to increase the number of regional training centres across the country; and
- (d) if so, the details thereof and if not, the reasons therefor?

### **Declining Animal Population**

†2530. Shri Utkarsh Verma Madhur:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) whether the animal population was high when the agriculture was dependent on animal power and if so, the details thereof;

(b) whether the use of tractors and farming machinery has resulted in significant decline of animal population and if so, the details thereof;

(c) the details of the schemes to overcome the problem and to increase the animal population;

(d) whether the declining animal population has badly affected leather industry and the prices of leather products have become costly and if so, the details thereof;

(e) the details of scheme of the Government to prevent the rampant selling of sweets made from synthetic milk during the festive seasons; and

(f) whether the stringent punitive measure for persons involved in black marketing and if so, the details thereof?

New Delhi  
Monday, December 9, 2024/  
Agrahayana 13, 1946 (Saka)

UTPAL KUMAR SINGH  
SECRETARY-GENERAL

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## Remarks

LOK SABHA  
CORRIGENDA

to the List of Questions for WRITTEN ANSWERS on  
December 10, 2024/Agrahayana 19, 1946 (Saka)

Question No.	Correction
2386	Part (b) line 3: for "in a country;" read "in the country;"
2387	Part (c) line 1 : for "implemented;" read "implemented; and" Part (d) line 2 for "so far; and" read "so far?" Part (e) "Delete"
2411	In heading: for "Grants Released under Various Scheme for Telangana" read "Grants Released under Various Schemes"
2450	Part (a) : for "the details of the amount sanctioned and allocated by the Government to Haryana under the schemes administered by the Government in the last three years, district/head-wise;" read "the details of the amount sanctioned and allocated to the State of Haryana under the various schemes during the last three years, district/head-wise;"  Part (b) line 1: for "whether the Haryana" read "whether the State of Haryana" Part (d) line 2: for "various heads provided by the Government; and" read "various heads; and"
2451	Name of Ministry: for "Social Justice and Empowerment" read "Rural Development"

New Delhi;  
December 09, 2024  
Agrahayana 18, 1946 (Saka)

UTPAL KUMAR SINGH  
Secretary General

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Social Justice and Empowerment	delete	"2451"
Rural Development	insert	"2451"